

Grade-I, II & III Judicial Officers of ASSAM,
NAGALAND, MIZORAM AND ARUNACHAL
PRADESH
JUDICIAL SERVICES:

(Published under the Authority of Hon'ble the Chief Justice, Gauhati High Court).

**GRADATION LIST OF GRADE-I OFFICERS OF THE ASSAM JUDICIAL SERVICE
ARRANGED ACCORDING TO SENIORITY AS ON
1st JUNE, 2023**

Sl. No.	Name	Qualification	Date of Birth	Date of enrolment as an Advocate & the High Court to which enrolled	Date of entry into Govt. Service.	Date of appointment to the Judicial Service & post in which appointed	Date of confirmation in superior Judicial Service with date	Present place of posting with date.	Date of retirement (At the age of 60 years)	Unique ID
1	2	3	4	5	6	7	8	9	10	11
1.	Shri Murtaza Ahmed Choudhury (Selection Grade District Judge)	M.A, LL.B.	17.8.1963	-	25.8.1992	Grade-III-25.8.1992 Grade-II-10.5.2004 Grade-I- 17.6.2011 (Ad-hoc) Grade-I- 20.7.2011 Selection Grade-13.12.2016	Grade-III-16.9.1999 Grade-I- 20.07.2013	District and Sessions Judge, Dhemaji	31.8.2023	AS0025
2.	Shri Pranjal Das (Super Time Scale District Judge)	B.A. (Hons), LL.B.	03.12.1970	Enrolled as an Advocate on 11.12.1998, Gauhati High Court	10.02.2012	Grade-I-10.02.2012 (Direct Recruit in Grade-I) Selection Grade-11.02.2017 Super Time Scale-14.10.2020	Grade-I-10.2.2014	District and Sessions Judge, Jorhat	31.12.2030	AS0031
3.	Shri Sanjeev Kumar Sharma	B.Com., LL.B.	21.09.1971	Enrolled as an Advocate	10.02.2012	Grade-I-10.02.2012 (Direct Recruit in	Grade-I-10.2.2014	Special Judge, CBI &	30.09.2031	AS0032

	(SuperTime Scale District Judge)			on 02.02.1999 Gauhati High Court		Grade-I) Selection Grade-11.02.2017 Super Time Scale-14.10.2020		NIA, Assam, Guwahati		
4.	Shri Abhijit Bhattacharyya (SuperTime Scale District Judge)	B.Sc (Hons), LL.B.	26.12.1971	Enrolled as an Advocate on 19.09.1996 Gauhati High Court	10.02.2012	Grade-I-10.02.2012 (Direct Recruit in Grade-I) Selection Grade-11.02.2017 Super Time Scale-14.10.2020	Grade-I-10.2.2014	District and Sessions Judge, Darrang, Mangaldoi	31.12.2031	AS0033
5.	Shri Raktim Duarah (SuperTime Scale District Judge)	B.Sc (Major), LL.B.	01.10.1974	Enrolled as an Advocate on 29.11.2000 Gauhati High Court	10.02.2012	Grade-I-10.02.2012 (Direct Recruit in Grade-I) Selection Grade-11.02.2017 Super Time Scale-14.10.2020	Grade-I-10.2.2014	District and Sessions Judge, Nagaon	01.10.2034	AS0034
6.	Shri Gautam Baruah (SuperTime Scale District Judge)	B.A., LL.B.	01.04.1974	Enrolled as an Advocate on 28.04.2000 Gauhati High Court	10.02.2012	Grade-I-10.02.2012 (Direct Recruit in Grade-I) Selection Grade-11.02.2017 Super Time Scale-14.10.2020	Grade-I-10.2.2014	District and Sessions Judge, Kamrup, Amingaon	01.04.2034	AS0035
7.	Shri Satyajit Khound	B.Sc.(Hons.), LL.M.	01.01.1964	Enrolled as an Advocate on	25.07.1995	Grade-III-25.07.1995 Grade-II-14.02.2006	Grade-III-26.07.2001 Grade-II-	District and Sessions Judge, Dibrugarh	31.01.2024	AS0046

	(SuperTime Scale District Judge)			24.01.1991		Grade-I- 21.12.2012 Selection Grade- 01.01.2019	14.02.2008 Grade-I- 21.12.2014			
8.	Shri Pratim Kumar Bora (Selection Grade District Judge)	M.Sc, LL.B.	01.03.1966	Enrolled as an Advocate on 12.03.1990 Gauhati High Court	30.09.1994	Grade-III- 30.09.1994 Grade-II-07.12.2006 Grade-I- 21.12.2012 Selection Grade- 17.12.2019	Grade-III- 28.07.2001 Grade-II- 07.12.2008 Grade-I- 21.12.2014	District and Sessions Judge, Barpeta	01.03.2026	AS0047
9.	Smti Indira Barman (Selection Grade District Judge)	M.A., LL.B.	25.01.1964	Enrolled as an Advocate on 21.09.1990	01.12.1997	Grade-III- 01.12.1997 Grade-II-21.02.2008 Grade-I- 21.12.2012 Selection Grade- 17.12.2019	Grade-III- 02.12.2002 Grade-II- 21.02.2010 Grade-I- 21.12.2014	District and Sessions Judge, Kamrup (M), Guwahati	31.01.2024	AS0049
10.	Smti Bijay Lashmi Boruah (SC) (Selection Grade District Judge)	B.A., LL.B. D.J.	01.03.1964	March, 1990	1.12.1997	Grade-III-1.12.1997 Grade-II-15.02.2008 Grade-I-13.08.2014 (retrospective effect) Selection Grade- 19.03.2020	Grade-III- 2.12.2002 Grade-I- 13.08.2016	Principal Judge, Family Court, No.2, Kamrup (M), Guwahati	01.03.2024	AS0051
11.	Shri Binod Kumar Chetri (Selection Grade	M.Com. LL.B.	09.03.1964	Enrolled as an Advocate on 30.03.1992	05.05.2000	Grade-III- 05.05.2000 Grade-II-06.02.2009 Grade-I-06.04.2013	Grade-III- 11.05.2003 Grade-II- 06.02.2011	Special Judge, CBI, Assam. Addl. Court No. 1, Assam, Guwahati	31.03.2024	AS0052

	District Judge)					Selection Grade- 19.03.2020	Grade-I- 6.4.2015			
12.	Shri Sunil Kumar Poddar (Selection Grade District Judge)	B.Com (Hons.), LL.B.	22.03.1965	Enrolled as an Advocate on 23.03.1993	10.05.2000	Grade-III- 10.05.2000 Grade-II-12.02.2009 Grade-I-01.04.2013 Selection Grade- 19.03.2020	Grade-III- 11.5.2003 Grade-II- 12.02.2011 Grade-I- 1.4.2015	Principal Judge, Family Court, No.3, Kamrup (M), Guwahati	31.03.2025	AS0053
13.	Smti Rita Kar (Selection Grade District Judge)	B.A., B.T., LL.B.	25.08.1963	Enrolled as an Advocate on 30.03.1992 Gauhati High Court, Guwahati	01.12.1997	Grade-III- 01.12.1997 Grade-II-15.02.2008 Grade-I-12.04.2013 Selection Grade- 19.03.2020	Grade-III- 2.12.2002 Grade-II- 15.02.2010 Grade-I- 12.4.2015	Special Judge, CBI, Assam, Addl. Court No.3, Chandmari, Guwahati	31.08.2023	AS0054
14.	Shri Satya Nath Sarma (Selection Grade District Judge)	B.Sc, LL.M.	11.02.1965	Enrolled as an Advocate on 23.09.1993 Gauhati High Court	10.05.2000	Grade-III- 10.05.2000 Grade-II-18.09.2008 Grade-I-08.04.2013 Selection Grade- 19.03.2020	Grade-III- 11.05.2003 Grade-II- 18.09.2010 Grade-I- 8.4.2015	Presiding Officer, STAT, Assam & Member, MACT, No.1, Kamrup (M), Guwahati	28.02.2025	AS0055
15.	Smti Aparna Ajitsaria, Selection Grade District Judge	B.A. (Hons.), LL.M.	12.11.1970	Enrolled as an Advocate on 03.10.1997 Gauhati High Court	15.05.2013	Grade-I-15.05.2013 (Direct Recruit in Grade-I) Selection Grade- 19.03.2020	Grade-I- 15.5.2015	Registrar General, Gauhati High Court, Guwahati	30.11.2030	AS0056

16.	Shri Abubakkar Siddique (Selection Grade District Judge)	M.A., LL.B.	21.07.1969	Enrolled as an Advocate on 05.10.2002 Gauhati High Court	15.05.2013	Grade-I-15.05.2013 (Direct Recruit in Grade-I) Selection Grade-19.03.2020	Grade-I-15.5.2015	District and Sessions Judge, Dima Hasao, Haflong	31.07.2029	AS0057
17.	Shri Aditya Hazarika (Selection Grade District Judge)	B.S.L., LL.B.	27.08.1977	Enrolled as an Advocate on 23.08.2002 Gauhati High Court	15.05.2013	Grade-I-15.05.2013 (Direct Recruit in Grade-I) Selection Grade-19.03.2020	Grade-I-15.5.2015	District and Sessions Judge, Hojai	31.08.2037	AS0058
18.	Shri Dhruvad Kashyap Das (Selection Grade District Judge)	B.S.L., LL.B.	01.12.1975	Enrolled as an Advocate on 29.03.2000 Gauhati High Court	15.05.2013	Grade-I-15.05.2013 (Direct Recruit in Grade-I) Selection Grade-19.03.2020	Grade-I-15.5.2015	District and Sessions Judge, Cachar, Silchar	30.11.2035	AS0059
19.	Shri Utpal Prasad (Selection Grade District Judge)	B.Sc, LL.B.	02.07.1968	Enrolled as an Advocate on 03.09.2001 Gauhati High Court	16.05.2013	Grade-I-16.05.2013 (Direct Recruit in Grade-I) Selection Grade-19.03.2020	Grade-I-16.5.2015	Principal Judge, Family Court, Barpeta	31.07.2028	AS0060
20.	Shri Debasish Bhattacharjee (Selection Grade District Judge)	B.Com, LL.B.	31.12.1976	Enrolled as an Advocate on 25.08.2004 Gauhati High Court	16.05.2013	Grade-I-16.05.2013 (Direct Recruit in Grade-I) Selection Grade-19.03.2020	Grade-I-16.5.2015	Principal Judge, Family Court, Nalbari	31.12.2036	AS0061

21.	Smti Suchandra Bhattarjee (Selection Grade District Judge)	B.A. (Hons.), LL.B.	06.02.1975	Enrolled as an Advocate on 06.04.1999 Gauhati High Court	16.05.2013	Grade-I-16.05.2013 (Direct Recruit in Grade-I) Selection Grade-19.03.2020	Grade-I-16.5.2015	Principal Judge, Family Court, Dhubri	28.02.2035	AS0062
22.	Shri Biswajit Chakraborty (Selection Grade District Judge)	B.Com (Hons.), LL.B.	05.02.1972	Enrolled as an Advocate on 06.03.2000 Gauhati High Court	15.05.2013	Grade-I-15.05.2013 (Direct Recruit in Grade-I) Selection Grade-19.03.2020	Grade-I-15.5.2015	Special Judge, CBI, Assam, Addl. Court No.2, Chandmari, Guwahati	28.02.2032	AS0063
23.	Shri Surajit Kumar Dhar (Selection Grade District Judge)	M.A., LL.B.	14.7.1965	12.9.1990	16.4.1998	Grade-III-16.4.1998 Grade-II-20.2.2008 Grade-I-9.12.2014 Selection Grade-01.08.2022	Grade-III-7.4.2003 Grade-II-20.2.2010 Grade-I-9.12.2016	Principal Judge, Family Court, Cachar, Silchar	31.7.2025	AS0081
24.	Shri Mahendra Kalita (Selection Grade District Judge)	M.A., LL.M.	2.2.1964	30.09.1991	9.4.1998	Grade-III 9.4.1998 Grade-II 19.2.2008 Grade-I-18.03.2015 Selection Grade-01.08.2022	Grade - III-10.4.2003 Grade-II-19.02.2010 Grade-I-18.3.2017	District and Sessions Judge, Udalguri	28.2.2024	AS0083
25.	Shri Thaneswar Kalita (Selection Grade District Judge)	B.A., LL.M.	1.7.1963	12.03.1990	1.12.1997	Grade-III 1.12.1997 Grade-II 12.2.2009 Grade-I-11.2.2015 Selection Grade-01.08.2022	Grade - III-2.12.2002 Grade-II-	Principal Judge, Family Court, No.1,	31.7.2023	AS0084

							12.02.2011 Grade-I- 11.2.2017	Kamrup (M), Guwahati		
26.	Smti Malaya Deb Dey (Selection Grade District Judge)	B.Sc, LL.B.	24.4.1964	1991	4.12.1997	Grade-III 4.12.1997 Grade-II 4.2.2009 Grade-I-25.2.2015 Selection Grade- 01.08.2022	Grade – III- 2.12.2002 Grade-II- 04.02.2011 Grade-I- 25.2.2017	Member, MACT, Nalbari	30.4.2024	AS0085
27.	Shri Tridib Kumar Bhattacharjee (SelectionGrade District Judge)	B.Sc, LL.B.	11.8.1964	30.3.1993	6.4.1998	Grade-III 6.4.1998 Grade-II 11.2.2009 Grade-I-12.3.2015 Selection Grade- 01.08.2022	Grade – III- 7.4.2003 Grade-II- 11.2.2011 Grade-I- 12.3.2017	Member, MACT, Barpeta	31.8.2024	AS0086
28.	Shri Dipak Thakuria (Selection Grade District Judge)	B.A. (Hons.), LL.M.	3.7.1967	23.9.1994	5.5.2000	Grade-III 5.5.2000 Grade-II 12.2.2009 Grade-I-23.2.2015 Selection Grade- 01.08.2022	Grade – III- 11.5.2003 Grade-II- 12.2.2011 Grade-I- 23.2.2017	Special Judge, Assam, Guwahati	31.7.2027	AS0087
29.	Shri Dibya Jyoti Mahanta (SelectionGrade District Judge)	B.Sc, LL.B.	30.09.1968	23.09.1994	8.5.2000	Grade-III-8.5.2000 Grade-II-10.2.2009 Grade-I-20.3.2015 Selection Grade- 01.08.2022	Grade-III- 11.5.2003 Grade-II- 10.2.2011 Grade-I- 20.3.2017	District and Sessions Judge, Golaghat	30.09.2028	AS0088
30.	Shri Pranjal Bora (Selection Grade District Judge)	B.A., LL.B.	1.4.1966	8.4.1991	5.9.1997	Grade-III-5.9.1997 Grade-II-22.2.2008 Grade-I-30.11.2016 SelectionGrade- 01.08.2022	Grade-III- 6.9.2002 Grade-II- 22.2.2010 Grade-I- 30.11.2018	Member, MACT, Cachar, Silchar	1.4.2026	AS0082

31.	Shri Madhurjya Narayan (Selection Grade District Judge)	B.Sc (Hons), LL.M.	18.8.1964	5.11.1992	5.5.2000	Grade-III-5.5.2000 Grade-II-21.2.2011 Grade-I-30.11.2016 Selection Grade-01.08.2022	Grade-III-11.5.2003 Grade-II-21.2.2013 30.11.2018	Presiding Officer, Industrial Tribunal, Guwahati	31.8.2024	AS0090
32.	Shri Darak Ullah (Selection Grade District Judge)	M.A., LL.B, Dip. CE, PGDHR	1.11.1964	13.3.1992	6.5.2000	Grade-III-6.5.2000 Grade-II-19.2.2011 Grade-I-23.11.2016 Selection Grade-01.08.2022	Grade-III-11.12.2003 Grade-II-19.2.2013 Grade-I-23.11.2018	Member , MACT, No 2, Kamrup(M), Guwahati	1.11.2024	AS0092
33.	Shri Abu Saleh Badrudduza Laskar (Selection Grade District Judge)	B.A., LL.B.	1.4.1969	11.11.94	12.5.2000	Grade-III-12.5.2000 Grade-II-28.2.2011 Grade-I-22.11.2016	Grade-III-13.12.2003 Grade-II-28.2.2013 Grade-I-22.11.2018	District and Sessions Judge, Charaideo	1.4.2029	AS0093
34.	Shri Abdul Hakim (Selection Grade District Judge)	M.A., LL.B.	1.7.1965	30.9.1991	1.12.1997	Grade-III-1.12.1997 Grade-II-19.8.2011 Grade-I-05.12.2016 Selection Grade-01.08.2022	Grade-III-2.12.2002 Grade-II-19.8.2013 Grade-I-5.12.2018	Member, MACT, No.3, Kamrup (M), Guwahati	1.7.2025	AS0094
35.	Smti Sharmila Bhuyan (Selection Grade District Judge)	M.A., LL.B.	1.8.1969	1994-95	5.5.2000	Grade-III-5.5.2000 Grade-II-5.9.2011 Grade-I-28.11.2016 Selection Grade-01.08.2022	Grade-III-11.12.2003 Grade-II-5.9.2013 Grade-I-28.11.2018	District and Sessions Judge, Lakhimpur, North Lakhimpur	1.8.2029	AS0095
36.	Shri Aminur Rahman (Selection Grade District Judge)	B.Sc, LL.M.	1.3.1967	23.9.1994	10.5.2000	Grade-III-10.5.2000 Grade-II-26.8.2011 Grade-I-13.12.2016 Selection Grade-01.08.2022	Grade-III-11.12.2003 Grade-II-26.8.2013 Grade-I-13.12.2018	Presiding Officer, Labour Court, Guwahati	1.3.2027	AS0096

37.	Smti Shabnom Choudhury (Selection Grade District Judge)	B.A.(Hons.), LL.B.	2.9.1969	5.5.1995	9.5.2000	Grade-III-9.5.2000 Grade-II-26.8.2011 Grade-I-13.12.2016 Selection Grade-01.08.2022	Grade-II-26.8.2013 Grade-I-13.12.2018	District and Sessions Judge, Bajali	30.9.2029	AS0097
38.	Shri Chatra Bhukhon Gogoi (Selection Grade District Judge)	M.A., LL.B.	1.2.1966	23.9.1994	5.5.2000	Grade-III-5.5.2000 Grade-II-10.8.2011 Grade-I-21.11.2016 Selection Grade-01.08.2022	Grade-II-10.8.2013 Grade-I-21.11.2018	District and Sessions Judge, Sonitpur, Tezpur	1.2.2026	AS0098
39.	Shri Jogeswar Bora	M.A., B.Ed., LL.B.	1.3.1967	30.03.1992	8.5.2000	Grade-III-8.5.2000 Grade-II-3.7.2012 Grade-I-06.02.2018	Grade-III-08.05.2002 Grade-II-3.7.2014 Grade-I-06.02.2020	District and Sessions Judge, Biswanath	1.3.2027	AS0099
40.	Shri Sanjay Hazarika	B.Com, LL.B.	25.3.1968	23.09.1994	11.5.2000	Grade-III-11.5.2000 Grade-II-2.7.2012 Grade-I-03.02.2018	Grade-III-11.05.2002 Grade-II-2.7.2014 Grade-I-03.02.2020	District and Sessions Judge, Hailakandi	31.3.2028	AS0100
41.	Shri Nogen Senabaya Deori, ST(P)	B. Sc., LL.B.	19.9.1967	30.05.1994	5.5.2000	Grade-III 5.5.2000 Grade-II-28.6.2012 Grade-I-01.02.2018	Grade-III-05.05.2002 Grade-II-28.6.2014 Grade-I-01.02.2020	District and Sessions Judge, Majuli	30.9.2027	AS0101

42.	Shri Paban Chandra Kalita	B.A., LL.B.	1.3.1968	30.05.1994	20.4.2002	Grade-III- 20.4.2002 Grade-II- 27.6.2012 Grade-I- 30.01.2018	Grade-III- 20.04.2004 Grade-II- 27.6.2014 Grade-I- 30.01.2020	District and Sessions Judge, Dhubri	1.3.2028	AS0102
43.	Smti Roushan Ara Rahman	M.A., LL.M.	1.11.1972	10.09.1997	18.4.2002	Grade-III-18.4.2002 Grade-II- 27.6.2012 Grade-I- 03.02.2018	Grade-III- 18.04.2004 Grade-II- 27.6.2014 Grade-I- 03.02.2020	District and Sessions Judge, Karimganj	1.11.2032	AS0103
44.	Dr. Manash Barua	M.Sc., LL.B., Ph. D.	21.12.1968	11.09.1997	19.4.2002	Grade-III-19.4.2002 Grade-II- 3.7.2012 Grade-I- 09.02.2018	Grade-III- 19.04.2004 Grade-II- 3.7.2014 Grade-I- 09.02.2020	District and Sessions Judge, Nalbari	31.12.2028	AS0104
45.	Shri Utpal Rajkhowa	B.A., LL.M.	31.3.1971	03.09.1996	17.4.2002	Grade-III 17.4.2002 Grade-II- 20.6.2012 Grade-I- 09.02.2018	Grade-III- 17.04.2004 Grade-II- 20.6.2014 Grade-I- 09.02.2020	Registrar (Admn.), Gauhati High Court, Guwahati	31.3.2031	AS0105
46.	Smti Mallika Dutta,	B.Sc, LL.B.	23.9.1971	09.11.1998	17.4.2002	Grade-III 17.4.2002 Grade-II- 20.6.2012 Grade-I- 29.01.2018	Grade-III- 17.04.2004 Grade-II- 20.6.2014 Grade-I- 29.01.2020	Member, MACT, Karmup, Amingaon	30.9.2031	AS0106
47.	Smti Nirmali Talukdar	B.A., LL.M.	3.10.1971	09.11.1998	17.4.2002	Grade-III 17.4.2002 Grade-II- 15.6.2012 Grade-I- 02.02.2018	Grade-III- 17.4.2004 Grade-II-	District and Sessions Judge,	31.10.2031	AS0107

							15.6.2014 Grade-I- 02.02.2020	Kokrajhar		
48.	Shri Syed Imdadur Rahman	B.Sc, LL.B.	1.4.1969	13.09.1993	19.4.2002	Grade-III-19.4.2002 Grade-II- 29.6.2012 Grade-I- 09.02.2018	Grade-III- 19.04.2004 Grade-II- 29.6.2014 Grade-I- 09.02.2020	District and Sessions Judge, South Salmara-Mankachar	1.4.2029	AS0108
49.	Shri Dipankar Bora	M.A., LL.M.	25.2.1969	30.09.1997	25.4.2002	Grade-III 25.4.2002 Grade-II- 28.6.2012 Grade-I- 09.02.2018	Grade-III- 25.04.2004 Grade-II- 28.6.2014 Grade-I- 09.02.2020	District and Sessions Judge, Tinsukia	28.2.2029	AS0109
50.	Smti Moushumi De	M.A., LL.B.	2.5.1972	21.09.1998	17.4.2002	Grade-III-17.4.2002 Grade-II- 20.6.2012 Grade-I- 09.02.2018	Grade-III- 17.04.2004 Grade-II- 20.6.2014 Grade-I- 09.02.2020	District and Sessions Judge, Bongaigaon	31.5.2032	AS0110
51.	Shri Naimuddin Ahmed	B.A., LL.B.	17.5.1971	30.11.98 Enrolment No.242/98	22.4.2002	Grade-III 22.4.2002 Grade-II- 29.6.2012 Grade-I- 05.02.2018	Grade-III- 22.04.2004 Grade-II- 29.6.2014 Grade-I- 05.02.2020	District and Sessions Judge, Baksa, Mushalpur	31.5.2031	AS0111
52.	Shri Jitu Mani Barman	B.Sc, LL.B.	1.1.1972	-	19.4.2002	Grade-III 19.4.2002 Grade-II- 28.6.2012 Grade-I- 29.01.2018	Grade-III- 19.04.2004 Grade-II- 28.6.2014 Grade-I- 29.01.2020	District and Sessions Judge, Goalpara	1.1.2032	AS0112

53.	Smti Bobita Kshetry	B.A.(Hons.), LL. B.,	7.11.1972	02.11.1998	17.4.2002	Grade-III 17.4.2002 Grade-II- 25.6.2012 Grade-I- 06.02.2018	Grade-III- 17.04.2004 Grade-II- 25.6.2014 Grade-I- 06.02.2020	Member, MACT, Sonitpur, Tezpur	30.11.2032	AS0113
54.	Smti Barnali Mahanta	MA (Pol. Sc.) LL.B.	1.9.1968	307/1998- 99 dated 08.01.1999	17.04.2002	Grade-III-17.4.2002 Grade-II-20.7.2012 Grade-I- 09.02.2018	Grade-III 17.4.2002 Grade-II- 20.7.2014 Grade-I- 09.02.2020	Member, MACT, Goalpara	1.9.2028	AS0115
55.	Shri Romen Baruah	M.A., LL.M.	9.5.1972	05.12.1996	22.4.2002	Grade-III 22.4.2002 Grade-II- 9.7.2012 Grade-I- 19.04.2018	Grade-III- 22.04.2004 Grade-II- 9.7.2014 Grade-I- 19.04.2020	Registrar (Vigilance), Gauhati High Court, Guwahati	31.5.2032	AS0116
56.	Shri Chandranshu Chaturvedy (LDCE)	M.A. (Eng.), LL.B.	04.09.1974	15.09.2001	24.03.2004	Grade-III 24.3.2004 Grade-II-18.12.2012 Grade-I- 24.08.2018	Grade-III 24.3.2006 Grade-II- 18.12.2014 Grade-I- 24.08.2020	District and Sessions Judge, Chirang, Kajalgaon	30.09.2034	AS0129
57.	Shri Roushan Lal (LDCE)	B.Sc, LL.B.	25.1.1977	25.02.2003	24.3.2004	Grade-III-24.3.2004 Grade-II-24.12.2012 Grade-I-21.12.2018	Grade-III- 24.03.2006 Grade-II- 24.12.2014 Grade-I- 21.12.2020	District and Sessions Judge, Karbi Anglong, Diphu	31.1.2037	AS0126
58.	Shri Lohit Kumar Saikia	M.Com., LL.M	1.4.1967	14.08.1992	17.4.2002	Grade-III 17.4.2002 Grade-II- 15.6.2012 Grade-I-30.01.2019	Grade-III- 17.04.2004 Grade-II-	District and Sessions Judge,	1.4.2027	AS0117

							15.6.2014 Grade-I- 30.01.2021	Sivasagar		
59.	Shri Nayan Shankar Baruah	B.Sc, LL.B.	1.3.1973	09.11.1998	24.4.2002	Grade-III 24.4.2002 Grade-II- 29.6.2012 Grade-I-11.01.2019	Grade-III- 24.04.2004 Grade-II- 29.6.2014 Grade-I- 11.01.2021	District and Sessions Judge, Morigaon	1.3.2033	AS0118
60.	Smti Sangeeta Gogoi Bora	B.A., LL.B.	31.7.1971	04.05.1998	20.4.2002	Grade-III 20.4.2002 Grade-II- 18.6.2012 Grade-I-30.01.2019	Grade-III- 20.04.2004 Grade-II- 18.6.2014 Grade-I- 30.01.2021	Presiding Officer, Industrial Tribunal, Dibrugarh	31.7.2031	AS0119
61.	Smti Kanchan Newar	B.Com., B. Ed., LL.B.	4-10-1974	24.11.2000	24.3.2004	Grade-III 24.3.2004 Grade-II- 15.6.2012 Grade-I-31.01.2019	Grade-III- 24.03.2006 Grade-II- 15.6.2014 Grade-I- 31.01.2021	Secretary, Gauhati High Court Legal Services Committee	31.10.2034	AS0123
62.	Shri Nasim Akhtar	B.A., LL.B.	21.4.1971	11.02.1999	24.3.2004	Grade-III- 24.3.2004 Grade-II- 10.01.2013 Grade-I-31.01.2019	Grade-III- 24.03.2006 Grade-II- 10.1.2015 Grade-I- 31.01.2021	Special Judge, NDPS, Assam, Guwahati	30.4.2031	AS0124
63.	Shri Kuntal Sharma Pathak	B.Sc, LL.B.	18.9.1977	27.09.2002	24.3.2004	Grade-III- 24.3.2004 Grade-II- 15.12.2012 Grade-I-31.01.2019	Grade-III- 24.03.2006 Grade-II- 15.12.2014 Grade-I- 31.01.2021	L.R. and Secretary, Govt of Assam, Judicial Department	30.9.2037	AS0125

64.	Shri Biprajit Roy	B.A. (Hons.), LL.B.	2.5.1971	06.04.1999	24.3.2004	Grade-III- 24.3.2004 Grade-II- 20.12.2012 Grade-I-28.02.2019	Grade-III- 24.03.2006 Grade-II- 20.12.2014 Grade-I- 28.02.2021	Member, MACT, Dhubri	31.5.2031	AS0127
65.	Shri Kaushik Hazarika	B.A. LL.B.	1.2.1976	16.11.2000	24.3.2004	Grade-III- 24.3.2004 Grade-II- 11.01.2013 Grade-I-28.02.2019	Grade-III- 24.03.2006 Grade-II- 10.1.2015 Grade-I- 28.02.2021	Member, MACT, Nagaon	1.2.2036	AS0128
66.	Shri Pijush Pratim Bairagi	B.Com, P.G.D.M., LL.B.	31.3.1975	09.03.2000	24.3.2004	Grade-III- 24.3.2004 Grade-II- 19.12.2012 Grade-I-28.02.2019	Grade-III- 24.03.2006 Grade-II- 19.12.2014 Grade-I- 28.02.2021	Addl. District and Sessions Judge, No.1, Kamrup (M), Guwahati	31.3.2035	AS0130
67.	Smti Rubina Sarmah	B.Sc, LL.B.	08.11.1980	08.12.2010	08.03.2019	Grade-I-08.03.2019 (Direct Recruit in Grade-I)	Grade-I- 08.03.2021	Addl. Sessions Judge-cum- Special Judge,POCSO ,Golaghat)	30.11.2040	AS0373
68.	Smti Poli Katak	B.A., LL.B.	25.01.1981	27.08.2004	08.03.2019	Grade-I-08.03.2019 (Direct Recruit in Grade-I)	Grade-I- 08.03.2021	Addl. Sessions Judge-cum- Special Judge, POCSO,	31.08.2041	AS0374

								Dhubri		
69.	Shri Kalyanjit Saikia	B.A., LL.B.	30.10.1980	01.09.2006	08.03.2019	Grade-I-08.03.2019 (Direct Recruit in Grade-I)	Grade-I-08.03.2021	Additional District and Sessions Judge, Bijni	31.10.2040	AS0375
70.	Smti Angjeeta Mahanta	B.Sc , LL.B.	01.01.1982	03.09.2007	08.03.2019	Grade-I-08.03.2019 (Direct Recruit in Grade-I)	Grade-I-08.03.2021	Addl. Sessions Judge-cum-Special Judge, POCSO, Morigaon	01.01.2042	AS0376
71.	Smti. Mridu Chanda Bordoloi (LDCE)	M.A., LL.B	28.12.1976	03.08.2004	23.8.2006	Grade-III 23.8.2006 Grade-II-11.08.2014 Grade-I-25.10.2019	Grade III-23.08.2008 Grade-II-11.8.2016 Grade-I-25.10.2021	Judge, Designated Court, Assam, Guwahati	31.12.2036	ASO150
72.	Shri Rafique Ahmed Tapadar (LDCE)	B.A., LL.B.	10.01.1971	01.06.2002	24.03.2004	Grade-III 24.3.2004 Grade-II-25.03.2013 Grade-I-05.11.2019	Grade-III 24.3.2006 Grade-II-25.03.2015 Grade-I-05.11.2021	Registrar (Judicial), Gauhati High Court, Guwahati	31.01.2031	AS0135
73.	Shri Bablu Sutradhar SC	B.A., LL.B	1.1.1972	06.12.1997	17.4.2002	Grade-III 17.4.2002 Grade-II- 29.6.2012 Grade-I-23.03.2020	Grade-III-17.04.2004 Grade-II-29.6.2014 Grade-I-23.03.2022	District and Sessions Judge, West Karbi Anglog, Hamren	1.1.2032	AS0121
74.	Shri Ratnadip	M.A., LL.B.	19.10.1970	04.08.2001	24.3.2004	Grade-III-24.3.2004	Grade-III-	Member-	31.10.2030	AS0131

	Bhattacharjee					Grade-II- 6.04.2013 Grade-I-11.03.2020	24.03.2006 Grade-II- 6.4.2015 Grade-I- 11.03.2022	Secretary, Assam State Legal Services Authority, Guwahati		
75.	Shri Jaspal Singh	B.Sc(Hons.), LL.B.	23.03.1975	15.05.2002	24.3.2004	Grade-III-24.3.2004 Grade-II- 6.04.2013 Grade-I-6.03.2020	Grade-III- 24.03.2006 Grade-II- 6.4.2015 Grade-I- 06.03.2022	Addl. District and Sessions Judge, Fast Track Court, Lakhimpur, North Lakhimpur	31.03.2035	AS0132
76.	Shri Subhrangsu Dhar	B. S. L., LL.B.	14.11.1977	16.07.2002	24.3.2004	Grade-III-24.3.2004 Grade-II- 8.04.2013 Grade-I-12.03.2020	Grade-III- 24.03.2006 Grade-II- 8.4.2015 Grade-I- 12.03.2022	Addl. District and Sessions Judge, Dibrugarh	30.11.2037	AS0133
77.	Smti Munmun B. Sarma	B.Sc, LL.B.	01.08.1976		24.3.2004	Grade-III- 24.3.2004 Grade-II-30.03.2013 Grade-I-07.03.2020	Grade-III- 24.03.2006 Grade-II- 30.3.2015 Grade-I- 07.03.2022	Addl. Sessions Judge-cum- Special Judge, POCSO, Amingaon	01.08.2036	AS0134
78.	Shri Subhabrata Dutta	M.Sc, LL.B.	04.04.1969	November, 2007	24.3.2004	Grade-III-24.3.2004 Grade-II-12.04.2013 Grade-I-25.03.2020	Grade-III- 24.03.2006 Grade-II- 12.4.2015 Grade-I- 25.03.2022	Addl. District and Sessions Judge, Goalpara	30.04.2029	AS0137
79.	Shri Sujit Kumar	B.Sc, LL.B	2.5.1967	18.11.1996	17.4.2002	Grade-III 17.4.2002	Grade-III-	Addl. District	31.5.2027	AS0120

	Ghosh					Grade-II- 21.6.2012 Grade-I-26.02.2021	17.04.2004 Grade-II- 21.6.2014 Grade-I 26.02.2023	and Sessions Judge, Fast Track Court, No.3, Kamrup (M), Guwahati		
80.	Smti Farhana Sultana	B.Sc (Hons.), LL.B.	13.2.1972	15.12.1997	24.3.2004	Grade-III-24.3.2004 Grade-II-05.02.2014 Grade-I-01.03.2021	Grade-III- 24.03.2006 Grade-II- 5.2.2016 Grade-I 01.03.2023	Addl. District and Sessions Judge, Nalbari	28.02.2032	AS0139
81.	Shri Nityananda Talukdar	B.A. (Major), LL.B.	18.04.1966	20.09.1995	24.3.2004	Grade-III-24.3.2004 Grade-II-03.02.2014 Grade-I-01.03.2021	Grade-III- 24.03.2006 Grade-II- 3.2.2016 Grade-I 01.03.2023	Addl. District and Sessions Judge, No.2, Kamrup (M), Guwahati	30.04.2026	AS0140
82.	Smti Rashmita Das (SC)	B.A., LL.B.	30.11.1976	13.08.2002	24.3.2004	Grade-III-24.3.2004 Grade-II-03.03.2014 Grade-I-01.03.2021	Grade-III- 24.03.2006 Grade-II- 3.3.2016 Grade-I 01.03.2023	Addl. Sessions Judge-cum- Special Judge, POCSO, North Lakhimpur	30.11.2036	AS0142
83.	Shri Joydev Koch (ST)P	B.A., LL.M.	01.11.1973	18.09.2002	18.5.2004	Grade-III-18.5.2004 Grade-II-10.03.2014 Grade-I-26.02.2021	Grade-III- 24.03.2006 Grade-II- 10.3.2016 Grade-I 26.02.2023	as Addl. District and Sessions Judge, FTC, Kokrajhar	01.11.2033	AS0143
84.	Smti Gitali Rabha ST(P),.	B.A. (Hons), LL.B	30.1.1978		24.3.2004	Grade-III 24.3.2004 Grade-II-11.08.2014	Grade III- 24.03.2006	Addl. District and Sessions	31.1.2038	AS0145

						Grade-I-04.02.2021	Grade-II-11.8.2016 Grade-I-04.02.2023	Judge, No.1, Nagaon		
85.	Smti Tasfia Hussain	B.A., LL.B.	9.12.1976	12.08.2002	28.7.2004	Grade-III 28.7.2004 Grade-II-07.08.2014 Grade-I-09.02.2021	Grade III-28.07.2006 Grade-II-7.8.2016 Grade-I-09.02.2023	Addl. District and Sessions Judge, Silchar, Cachar	31.12.2036	AS0149
86.	Shri Yusuf Azaz	B.Sc (Major), LL.B.	18.08.1977	22.12.2003	24.8.2006	Grade-III 24.8.2006 Grade-II-04.08.2014 Grade-I-01.03.2021	Grade III-24.08.2008 Grade-II-4.8.2016 Grade-I-01.03.2023	Addl. District and Sessions Judge, Barpeta	31.08.2037	AS0152
87.	Smti. Nazmee Ayysha Ahmed (LDCE)	B.A., LL.B.	24.01.1973	15.11.2003	28.8.2006	Grade-III 28.8.2006 Grade-II-11.08.2014 Grade-I-01.03.2021	Grade III-28.08.2008 Grade-II-11.8.2016 Grade-I-01.03.2023	Addl. Sessions Judge-cum-Special Judge, POCSO, Sivasagar	31.01.2033	AS0156
88.	Dr. Mahmud Hussain Barbhuiya	B.A., LL.M., Ph.D.	30.01.1974		24.03.2004	Grade-III-24.3.2004 Grade-II-16.09.2013 Grade-I-17.05.2021	Grade-III-24.03.2006 Grade-II-16.9.2015	Addl. District and Sessions Judge, Hailakandi	31.01.2034	AS0138
89.	Shri Anil Kumar Basfor, (SC),	B.A., LL.M.	25.01.1971		24.3.2004	Grade-III-24.3.2004 Grade-II-10.03.2014 Grade-I-03.05.2021	Grade-III-24.03.2006 Grade-II-10.3.2016	Addl. District and Sessions Judge, FTC, Rangia	31.01.2031	AS0141

90.	Shri Anurag Jintoo Borah	B.Sc (Hons.), LL.M., MCA & Certificate in Cyber-Law (online)	17.07.1974		23.8.2006	Grade-III 23.8.2006 G Grade-I-03.05.2021 Grade-II-08.08.2014	Grade III-23.08.2006 Grade-II-08.08.2016 08.2008	Addl. District Judge, Jorhat and Sessions	31.07.2034	AS0153
91.	Shri Debashish Saikia	B.Com, LL.B.	30.09.1975		24.8.2006	Grade-III 24.8.2006 Grade-II-11.08.2014 Grade-I-10.05.2021	Grade III-24.08.2008 Grade-II-11.08.2016	Addl. Sess. Judge-cum-Special Judge, POCSO, Barpeta	30.09.2035	AS0154
92.	Smti Audri Bhattacharyya	B.Sc, LL.B.	18.05.1977		28.8.2006	Grade-III 28.8.2006 Grade-II-06.08.2014 Grade-I-05.05.2021	Grade III-28.08.2008 Grade-II-06.08.2016	Addl. Sessions Judge-cum-Special Judge, POCSO, Kamrup (M), Guwahati	31.05.2037	AS0158
93.	Shri Rajesh Kumar Todi	B.Com(Hons.), LL.B.	09.12.1971		28.8.2006	Grade-III 28.8.2006 Grade-II-06.08.2014 Grade-I-06.05.2021	Grade III-28.08.2008 Grade-II-06.08.2016	Addl. District and Sessions Judge, FTC, Margherita	31.12.2031	AS0160
94.	Shri Syed Burhanur Rahman	M.A. (History), LL.B.	26.06.1980		21.06.2021	Grade-I-21.06.2021 (Direct Recruit)		Addl. District and Sessions Judge, Dhubri	30.06.2040	AS0458
95.	Shri Sushil Kumar Kabra	B.Com, LL.B.	20.10.1979		21.06.2021	Grade-I-21.06.2021 (Direct Recruit)		Addl. District and Sessions Judge, FTC, Dibrugarh	31.10.2039	AS0459

96.	Shri Bhupen Kumar Nath, (LDCE)	B.Sc, LL.B., B.C.J.	01.07.1979		05.04.2010	Grade-III-05.04.2010 Grade-II-11.03.2016 Grade-I-01.11.2021	Grade III-05.04.2012 Grade-II-11.3.2018	Addl. District and Sessions Judge, FTC, Abhayapuri	01.07.2039	AS0185
97.	Smti Ipsita Borthakur, (LDCE)	B.A. (Hons.), LL.B.	17.08.1982		05.04.2010	Grade-III-05.04.2010 Grade-II-11.12.2015 Grade-I-28.10.2021	Grade III-05.04.2012 Grade-II-11.12.2017	Addl. Sessions Judge-cum-Special Judge, POCSO, Nagaon	31.08.2042	AS0181
98.	Shri Nisanta Goswami, (LDCE)	B. Com. LL.B	01.03.1980		03.04.2010	Grade-III-03.04.2010 Grade-II-24.08.2015 Grade-I-01.11.2021	Grade III-03.04.2012 Grade-II-24.08.2017	Addl. District and Sessions Judge, FTC, Sonitpur, Tezpur	01.03.2040	AS0179
99.	Shri Narayan Kuri, (LDCE)	B. Com., LL.M	07.05.1977		04.04.2010	Grade-III-04.04.2010 Grade-II-25.08.2015 Grade-I-01.11.2021	Grade III-04.04.2012 Grade-II-25.08.2017	Addl. District and Sessions Judge, FTC, Barpeta	31.05.2037	AS0177
100.	Shri Kaushik Kumar Sharma (LDCE)	B.Com, LL.M.	12.01.1980		05.04.2010	Grade-III-05.04.2010 Grade-II-05.01.2016 Grade-I-24.11.2021	Grade III-05.04.2012 Grade-II-5.1.2018	Registrar cum Principal Secretary to Hon'ble the Chief Justice	31.01.2040	AS0186
101.	Smti. Tripti Ari (LDCE)	M.Sc (Zoology), LL.B.	19.03.1976		24.8.2006	Grade-III 24.8.2006 Grade-II-06.08.2014 Grade-I-	Grade III-24.08.2008 Grade-II-6.8.2016	Addl. District and Sessions Judge, FTC, Karimganj	31.03.2036	AS0159

102.	Smti Chitra Rani Saikia (LDCE)	M.A., LL.M.	01.05.1973		03.04.2010	Grade-III-03.04.2010 Grade-II-11.01.2016 Grade-I-	Grade III-03.04.2012 Grade-II-11.1.2018	Addl. Sessions Judge-cum-Special Judge, POCSO, Tinsukia	01.05.2033	AS0189
103.	Shri Nilkamal Das (LDCE)	B.A. (Hons.), LL.B.	01.01.1978		05.04.2010	Grade-III-05.04.2010 Grade-II-26.08.2015 Grade-I-	Grade III-05.04.2012 Grade-II-26.8.2017	Addl. District and Sessions Judge, No.2, Nagaon	01.01.2038	AS0178
104.	Smti Rini Bharali	M.A, LL.B.	30.11.1967		24.4.2002	Grade-III 24.4.2002 Grade-II- 9.7.2012	Grade-III-24.04.2004 Grade-II-9.7.2014	Addl. District and Sessions Judge, FTC, Karbi Anglong, Diphu	30.11.2027	AS0114
105.	Shri Jayanta Kumar Das SC,	B.Sc, LL.B.	16.1.1967		18.4.2002	Grade-III 18.4.2002 Grade-II- 28.6.2012	Grade-III-18.04.2004 Grade-II-28.6.2014	Addl. District and Sessions Judge, FTC, Tinsukia	31.1.2027	AS0122
106.	Shri Narayan Upadhyaya (Direct Recruit)	B.A., LL.B.	01.03.1977		30.05.2022	Grade-I- 30.05.2022		Addl. District and Sessions Judge, FTC, Cachar, Silchar	01.03.2037	AS01487
107.	Shri Ranju Medhi	B.Sc, LL.B.	21.02.1970		24.3.2004	Grade-III-24.3.2004 Grade-II-01.04.2013	Grade-III-24.03.2006 Grade-II-1.4.2015	Addl. District and Sessions Judge, Sonitpur, Tezpur	28.02.2030	AS0136

108.	Smti Manju Bordoloi, ST(P),	M.A., LL.B.	29.6.1969		24.3.2004	Grade-III 24.3.2004 Grade-II-05.08.2014	Grade III-24.03.2006 Grade-II-5.8.2016	Addl. Dist. & Sessions Judge, FTC, No.4, Kamrup (M), Guwahati	30.6.2029	AS0146
109.	Shri Mridul Kumar Saikia, ST(P)	B.A. (Eng.), LL.B.	30.1.1972		24.3.2004	Grade-III 24.3.2004 Grade-II-05.08.2014	Grade III-24.03.2006 Grade-II-5.8.2016	Addl. District and Sessions Judge, FTC, Sivasagar	31.1.2032	AS0147
110.	Shri Kumud Chandra Boro, ST (P)	M.A., LL.B.	1.10.1966		18.4.2002	Grade-III 18.4.2002 Grade-II-07.08.2014	Grade III-18.04.2004 Grade-II-7.8.2016	Addl. District and Sessions Judge, No.3, Nagaon	1.10.2026	AS0144
111.	Smti Sabeena Mazumdar	M.A., LL.M.	14.2.1971		24.3.2004	Grade-III-24.3.2004 Grade-II-02.01.2017	Grade-III-24.3.2006 Grade-II-2.1.2019	Addl. District and Sessions Judge, FTC, Darrang, Mangaldoi	28.02.2031	AS0168
112.	Shri Mukul Chetia	B.A. (Histroy), LL.B., M.A. (History), P.G.D. (IRPM), PG Certificate (French), Dip in Management.	18.12.1975		24.8.2006	Grade-III 24.8.2006 Grade-II-08.08.2014	Grade III-24.08.2008 Grade-II-8.8.2016	Addl. District and Sessions Judge, Bilasipara	31.12.2035	AS0155
113.	Smti. Ranjita Agarwalla	B.A., LL.B.	31.12.1979		28.8.2006	Grade-III 28.8.2006 Grade-II-14.08.2014	Grade III-28.08.2008 Grade-II-14.8.2016	Addl. District and Sessions Judge, Udalguri	31.12.2039	AS0157

114.	Shri Abhijeet Kumar Baruah	B. Sc. (M), PGDBA, LL.M	03.01.1978		28.8.2006	Grade-III 28.8.2006 Grade-II-12.8.2014	Grade III- 28.08.2008 Grade-II- 12.8.2016	Addl. District and Sessions Judge, Kamrup, Amingaon	31.01.2038	AS0161
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**GRADATION LIST OF GRADE-II OFFICERS OF THE ASSAM JUDICIAL SERVICE
ARRANGED ACCORDING TO SENIORITY AS ON**

1ST JUNE, 2023

SI No.	Name and Educational qualification of the Officers	Place of present posting with designation	Date of Birth	Date of entry in AJS	Date of joining in different Grades of AJS	Date of Confirmation (Grade-wise)	Date of retirement (at the age of 60 years)	Unique ID
1	2	3	4	5	6	7	8	9
1.	Shri Dibya Jyoti Rajkhowa, B.A (Major), LL.B, PG Dip. in Journalism	Counsellor, Family Court, Dhubri	31.12.1967	10.5.2000	Grade-III 10.5.2000 Grade-II 12.2.2009	Grade-III- 11.12.2003 Grade-II- 12.02.2011	31.12.2027	AS0089
2.	Shri Shah Syed Ahadur Rahman, B.A. (Hons.), LL.B.	Civil Judge & Asstt. Sessions Judge, Udalguri	5.11.1969	17.4.2002	Grade-III 17.4.2002 Grade-II- 8.1.2015 Grade-II- 14.06.2012 (retrospective effect)	Grade III- 17.04.2004 Grade-II- 14.6.2014	30.11.2029	AS0162
3.	Shri Rajneesh Bora, M.A., LL.B.	Secretary, District Legal Services Authority, West Karbi Anglong, Hamren	28.02.1977	23.8.2006	Grade-III 23.8.2006 Grade-II- 03.07.2014	Grade III- 23.08.2008 Grade-II- 3.7.2016	29.02.2037	AS0151
4.	Shri Abdul Mazid Md. Mahiuddin, M.Sc, LL.B.	Civil Judge & Asstt. Sessions Judge, Lakhimpur	01.01.1978	29.8.2006	Grade-III 29.8.2006 Grade-II- 9.1.2015	Grade III- 29.08.2008 Grade-II- 9.1.2017	01.01.2038	AS0163
5.	Shri Rana Dutta, B.A., LL.B.	Civil Judge & Asstt. Sessions Judge, Darrang, Mangaldoi	20.04.1979	23.8.2006	Grade-III 23.8.2006 Grade-II 6.4.2016 (retrospective effect)	Grade III- 23.08.2008 Grade-II- 6.4.2018	30.04.2039	AS0170

6.	Smti. Monmee Sarma, B.A., LL.B.	Secretary, District Legal Services Authority, Darrang, Mangaldoi	24.02.1978	23.8.2006	Grade-III 23.8.2006 Grade-II- 4.2.2015	Grade III- 23.08.2008 Grade-II- 4.2.2017	28.02.2038	AS0164
7.	Shri Rupak Rajak SC B.Com (Accountancy),LL.M.	Civil Judge & Asstt. Sessions Judge, Kokrajhar	01.03.1978	28.8.2006	Grade-III 28.8.2006 Grade-II- 8.1.2015	Grade III- 28.08.2008 Grade-II- 8.1.2017	31.03.2038	AS0165
8.	Smti. Jyotshna Das SC, B.A., LL.B.	Civil Judge & Asstt. Sessions Judge, Chirang, Kajalgaon	11.06.1978	28.8.2006	Grade-III 28.8.2006 Grade-II- 9.1.2015	Grade III- 28.08.2008 Grade-II- 9.1.2017	30.06.2038	AS0166
9.	Smti Rani Boro, ST (P), M.A., LL.M.	Civil Judge & Asstt. Sessions Judge, Barpeta	30.04.1978	24.8.2006	Grade-III 24.8.2006 Grade-II- 09.04.2015	Grade-III 24.8.2008 Grade-II- 9.4.2017	30.04.2038	AS0171
10.	Smti Dimple Boro, ST(P), B.Sc, LL.B.	Counsellor, Family Court, No.1, Kamrup (M) Guwahati	01.03.1976	24.8.2006	Grade-III 24.8.2006 Grade-II- 26.03.2015	Grade-III 24.8.2008 Grade-II- 26.3.2017	31.03.2036	AS0172
11.	Shri Vijay Kumar Singh, LL.M.	Chief Judicial Magistrate, Jorhat	20.03.1976	9.11.2006	Grade-III 9.11.2006 Grade-II- 2.3.2015	Grade-III 9.11.2008 Grade-II- 2.3.2017	31.03.2036	AS0173
12.	Shri Shakti Sharma, M.Com, LL.B.	Civil Judge & Asstt. Sessions Judge, Dhubri	14.06.1978	13.11.2006	Grade-III 13.11.2006 Grade-II- 16.2.2015	Grade-III 13.11.2008 Grade-II- 16.2.2017	30.06.2038	AS0174
13.	Smti Mili Hussain, B.Sc (H), LL.M.	Civil Judge & Asstt. Sessions Judge, Jorhat	08.08.1976	11.5.2007	Grade-III 11.5.2007 Grade-II- 10.04.2015	Grade-III 11.5.2009 Grade-II- 10.4.2017	31.08.2036	AS0175

14.	Shri Nur Muhammad Abdullah Ahmed Mr. B.A. LL.B. (Hons.), LL.M.	Secretary, District Legal Services Authority, Silchar, Cachar	28.12.1980	03.04.2010	Grade-III-03.04.2010 Grade-II-31.08.2015	Grade III-03.04.2012 Grade-II-31.08.2017	31.12.2040	AS0176
15.	Shri Abdul Kader, B.Com., LL.B.	Civil Judge & Asstt. Sessions Judge, Goalpara	05.02.1979	05.04.2010	Grade-III-05.04.2010 Grade-II-18.08.2015	Grade III-05.04.2012 Grade-II-18.8.2017	28.02.2039	AS0180
16.	Smti Mamta Bhadani, B.Sc, LL.B.	Chief Judicial Magistrate, Darrang, Mangaldoi	20.12.1980	05.04.2010	Grade-III-05.04.2010 Grade-II-05.03.2016	Grade III-05.04.2012 Grade-II-5.3.2018	31.12.2040	AS0182
17.	Shri Bankim Sarma, B.A. (Hons.), LL.B.	Chief Judicial Magistrate, Majuli	01.01.1981	06.04.2010	Grade-III-06.04.2010 Grade-II-11.01.2016	Grade III-06.04.2012 Grade-II-11.1.2018	01.01.1941	AS0183
18.	Smti Bipaakkhi Borthakur, B.A.(Hons.), M.H.R.O.D., LL.B.	Secretary, District Legal Services Authority, Charaideo	21.06.1974	05.04.2010	Grade-III-05.04.2010 Grade-II-2.3.2016 (retrospective effect)	Grade III-05.04.2012 Grade-II-2.3.2018	30.06.2034	AS0184
19.	Md. Mishbahul Hassan Ansari, B.A., LL.B.	Civil Judge & Asstt. Sessions Judge, Morigaon	04.01.1977	05.04.2010	Grade-III-05.04.2010 Grade-II-11.01.2016	Grade III-05.04.2012 Grade-II-11.1.2018	31.01.2037	AS0187
20.	Shri Chaturjya Prasad Talukdar, B.A., LL.B.	Chief Judicial Magistrate, Kamrup (M), Guwahati	01.04.1981	05.04.2010	Grade-III-05.04.2010 Grade-II-22.01.2016	Grade III-05.04.2012 Grade-II-22.1.2018	01.04.2041	AS0188

21.	Dr. Partha Sarathi Bhattacharjee, B.Sc, LL.M, Ph.D	Chief Judicial Magistrate-cum- Civil Judge & Asstt. Sessions Judge, Charaideo	21.09.1971	03.04.2010	Grade-III- 03.04.2010 Grade-II- 08.01.2016	Grade III- 03.04.2012 Grade-II- 8.1.2018	30.09.2031	AS0190
22.	Shri Nurjamal Haque, B.A., LL.M.	Civil Judge & Asstt. Sessions Judge, No.1, Kamrup (M), Guwahati	05.02.1980	05.04.2010	Grade-III- 05.04.2010 Grade-II- 05.03.2016	Grade III- 05.04.2012 Grade-II- 5.3.2018	28.02.2040	AS0191
23.	Smti Kangki Rani Deka, B.A., LL.B.	Civil Judge & Asstt. Sessions Judge, No.1, Cachar, Silchar	28.07.1981	03.04.2010	Grade-III- 03.04.2010 Grade-II- 11.01.2016	Grade III- 03.04.2012 Grade-II- 11.1.2018	31.07.2041	AS0192
24.	Md. Nur Ahmed Laskar, B.A., B. Ed., LL.B.	Secretary, District Legal Services Authority, Dhemaji (under suspension)	28.12.1972	03.04.2010	Grade-III- 03.04.2010 Grade-II- 9.3.2016 (retrospective effect)	Grade III- 03.04.2012 Grade-II- 9.3.2018	31.12.2032	AS0193
25.	Shri Imdad Ahmed, B.Sc, LL.B.	Chief Judicial Magistrate, Nalbari	07.12.1974	05.04.2010	Grade-III- 05.04.2010 Grade-II- 15.03.2016	Grade III- 05.04.2012 Grade-II- 15.3.2018	31.12.2034	AS0194
26.	Shri Kiran Lal Baishnab, SC, B.Sc, LL.B.	Civil Judge & Asstt. Sessions Judge, Hailakandi	19.05.1982	03.04.2010	Grade-III- 03.04.2010 Grade-II- 11.01.2016	Grade III- 03.04.2012 Grade-II- 11.1.2018	31.05.2042	AS0195

27.	Shri Anup Khanal, B.A.,LL.B.	Secretary, District Legal Services Authority, Lakhimpur	05.01.1981	04.04.2010	Grade-III-04.04.2010 Grade-II-3.7.2017	Grade III-04.04.2012 Grade-II-3.7.2019	31.01.2041	AS0196
28.	Smti Shivani Handique, B.A. (Hons.), LL.M.	Research Officer, Judicial Academy, Assam	31.12.1980	03.04.2010	Grade-III-03.04.2010 Grade-II-3.7.2017	Grade III-03.04.2012 Grade-II-3.7.2019	31.12.2040	AS0197
29.	Shri Pranab Sarma, B.E. (Civil), LL.M.	Chief Judicial Magistrate, Nagaon	01.06.1972	05.04.2010	Grade-III-05.04.2010 Grade-II-30.06.2017	Grade III-05.04.2012 Grade-30.6.2019	01.06.2032	AS0198
30.	Smti Sujata Dutta, B.A., LL.B.	Secretary, District Legal Services Authority, Kamrup (M), Guwahati	07.05.1982	05.04.2010	Grade-III-05.04.2010 Grade-II-4.8.2017	Grade III-05.04.2012 Grade-II-4.8.2019	31.05.2042	AS0199
31.	Shri Ankur Bhuyan, B.A.(Hons.), LL.B.	Secretary -cum-Registrar, Office of the Lokayukta, Assam, Guwahati	10.04.1976	05.04.2010	Grade-III-05.04.2010 Grade-II-23.6.2017	Grade III-05.04.2012 Grade-II-23.6.2019	30.04.2036	AS0200
32.	Shri Nayan Jyoti Dutta, B.Sc, LL.M.	Chief Judicial Magistrate-cum-Civil Judge & Asstt. Sessions Judge, Hojai	07.07.1978	05.04.2010	Grade-III-05.04.2010 Grade-II-21.6.2017	Grade III-05.04.2012 Grade-II-21.6.2019	31.07.2038	AS0201
33.	Shri Nayan Jyoti Sarma, B.Sc (Distinction), PGDCA, LL.M.	Civil Judge & Asstt. Sessions Judge, Kamrup, Amingaon	01.01.1978	05.04.2010	Grade-III-05.04.2010 Grade-II-7.7.2017	Grade III-05.04.2012 Grade-II-7.7.2019	01.01.2038	AS0202

34.	Shri Akhtabul Ala, B.Sc, LL.B.	Civil Judge & Asstt. Sessions Judge, Bongaigaon	12.02.1975	05.04.2010	Grade-III-05.04.2010 Grade-II-28.6.2017	Grade III-05.04.2012 Grade-II-28.6.2019	28.02.2035	AS0203
35.	Smti Barnani Goswami, M.A., B.Ed., LL.B.	Chief Judicial Magistrate, Bajali	01.04.1976	03.04.2010	Grade-III-03.04.2010 Grade-II-31.7.2017	Grade III-03.04.2012 Grade-II-31.7.2019	01.04.2036	AS0204
36.	Shri Abdus Sattar, M.A. LL.B.	Civil Judge & Asstt. Sessions Judge, Sivasagar	11.06.1978	05.04.2010	Grade-III-05.04.2010 Grade-II-3.7.2017	Grade III-05.04.2012 Grade-II-3.7.2019	30.06.2038	AS0205
37.	Smti Panchali Shyam, B.A.(Hons.), LL.B.	Counsellor, Family Court, No.2, Kamrup (M), Guwahati	02.10.1982	05.04.2010	Grade-III-05.04.2010 Grade-II-29.6.2017	Grade III-05.04.2012 Grade-II-29.06.2019	31.10.2042	AS0206
38.	Shri Parvez Ahsan Choudhury, B.Sc (Hons.), LL.M.	Civil Judge & Asstt. Sessions Judge, Karbi Anglong, Diphu	13.12.1981	05.04.2010	Grade-III-05.04.2010 Grade-II-10.7.2017	Grade III-05.04.2012 Grade-II-10.7.2019	31.12.2041	AS0207
39.	Shri Arup Jyoti Baishya, SC, B.Sc, LL.M.	Chief Judicial Magistrate, Baksa, Mushalpur	02.02.1978	05.04.2010	Grade-III-05.04.2010 Grade-II-3.2.2018	Grade III-05.04.2012 Grade-II-03.02.2020	28.02.2038	AS0208
40.	Shri Naguib Ahmed, M.Sc (Agriculture), LL.B.	Chief Judicial Magistrate, Golaghat	20.10.1974	07.04.2010	Grade-III-07.04.2010 Grade-II-9.2.2018	Grade III-07.04.2012 Grade-II-09.02.2020	31.10.2034	AS0209
41.	Shri Nabajit Bhatta M.A. (Pol. Sc.), LL.B.	Chief Judicial Magistrate, Kokrajhar	01.03.1979	05.04.2010	Grade-III-05.04.2010 Grade-II-9.2.2018	Grade III-05.04.2012 Grade-II-03.02.2020	01.03.2039	AS0210

42.	Smti Moitri Dekadoloi, ST (P), B.Sc (Hons.),LL.B.	Civil Judge & Asstt. Sessions Judge, No.2, Cachar, Silchar	22.02.1981	03.04.2010	Grade-III- 03.04.2010 Grade-II- 9.2.2018	Grade III- 03.04.2012 Grade-II- 09.02.2020	28.02.2041	AS0211
43.	Smti Leena Doley, ST (P), B.A., LL.B.	Civil Judge & Asstt. Sessions Judge, Tinsukia	10.06.1981	05.04.2010	Grade-III- 05.04.2010 Grade-II- 12.2.2018	Grade III- 05.04.2012 Grade-II- 12.02.2020	30.06.2041	AS0212
44.	Shri Ajoy Kumar Basumatary,ST (P), B.Sc (Hons.), B.A.(C), LL.B.	Chief Judicial Magistrate,West Karbi Anglong, Hamren	22.02.1978	03.04.2010	Grade-III- 03.04.2010 Grade-II- 8.2.2018	Grade III- 03.04.2012 Grade-II- 08.02.2020	28.02.2038	AS0213
45.	Shri Motilal Das, SC, B.Sc (Hons.), LL.B.	Civil Judge & Asstt. Sessions Judge, Sonitpur, Tezpur	15.04.1971	05.04.2010	Grade-III- 05.04.2010 Grade-II- 8.2.2018	Grade III- 05.04.2012 Grade-II- 08.02.2020	30.04.2031	AS0214
46.	Shri Ranjan Brahma, ST (P), B.A. (Eng.), LL.M.	Deputy Secretary, Assam State Legal Services Authority, Assam	13.01.1981	05.04.2010	Grade-III- 05.04.2010 Grade-II- 9.2.2018	Grade III- 05.04.2012 Grade-II- 09.02.2020	31.01.2041	AS0215
47.	Shri Obang Mize, ST (H), B.A., LL.B.	Counsellor, Family Court, No.3, Kamrup (M), Guwahati	01.01.1978	05.04.2010	Grade-III- 05.04.2010 Grade-II- 5.2.2018	Grade III- 05.04.2012 Grade-II- 05.02.2020	01.01.2038	AS0216
48.	Smti Pronita Morang , ST (P), B.A., LL.B.	Chief Judicial Magistrate, Karbi Anglong, Diphu	30.06.1978	05.04.2010	Grade-III- 05.04.2010 Grade-II- 3.2.2018	Grade III- 05.04.2012 Grade-II- 03.02.2020	30.06.2038	AS0217

49.	Shri Nikunja Boro, ST (P), B.A., LL.M.	Chief Judicial Magistrate, Karimganj	01.09.1971	05.04.2010	Grade-III- 05.04.2010 Grade-II- 5.2.2018	Grade III- 05.04.2012 Grade-II- 05.02.2020	01.09.2031	AS0218
50.	Dr. Chetana Khanikar, B.Sc.(Hons.), LL.M. Ph.D	Chief Judicial Magistrate, Sonitpur, Tezpur	01.07.1979	17.08.2011	Grade-III- 17.08.2011 Grade-II- 3.2.2018	Grade III- 17.08.2013 Grade-II- 09.02.2020	01.07.2039	AS0219
51.	Shri Dewan Mubasshir Hussain, M.Sc, LL.B.	Chief Judicial Magistrate, Dhubri	14.01.1977	08.08.2011	Grade-III- 08.08.2011 Grade-II- 03.02.2018	Grade III- 08.08.2013 Grade-II- 09.02.2020	31.01.2037	AS0220
52.	Smti Syeda Farida Afzal Zinnat, B.Sc, LL.B.	Civil Judge & Asstt. Sessions Judge, Dima Hasao, Haflong	04.10.1977	08.08.2011	Grade-III- 08.08.2011 Grade-II- 9.2.2018	Grade III- 08.08.2013 Grade-II- 09.02.2020	31.10.2037	AS0221
53.	Smti Himakshi Thakuria Buragohain, M.A. (Eng), LL.M	Civil Judge & Asstt. Sessions Judge, Baksa, Mushalpur	13.04.1981	08.08.2011	Grade-III- 08.08.2011 Grade-II- 5.2.2018	Grade III- 08.08.2013 Grade-II- 05.02.2020	30.04.2041	AS0222
54.	Smti Achma Rahman, M.Sc. LL.M.	Civil Judge & Asstt. Sessions Judge, No.2, Kamrup (M), Guwahati	28.02.1977	10.08.2011	Grade-III- 10.08.2011 Grade-II- 1.2.2018	Grade III- 10.08.2013 Grade-II- 01.02.2020	28.02.2037	AS0223
55.	Smti Nilakshi Lahkar, B.A., B.Ed., LL.M.	Chief Judicial Magistrate, Bongaigaon	04.03.1980	10.08.2011	Grade-III- 10.08.2011 Grade-II- 9.2.2018	Grade III- 10.08.2013 Grade-II- 09.02.2020	31.03.2040	AS0224

56.	Smti Kingkini Borah, B.Sc, LL.B	Chief Judicial Magistrate, Lakhimpur, North Lakhimpur	14.06.1980	12.08.2011	Grade-III- 12.08.2011 Grade-II- 27.4.2018	Grade III- 12.08.2013 Grade-II- 27.04.2020	30.06.2040	AS0225
57.	Smti Monalissa Das, B.A., LL.M.	Chief Judicial Magistrate, Dibrugarh	04.09.1978	10.08.2011	Grade-III- 10.08.2011 Grade-II- 18.4.2018	Grade III- 10.08.2013 Grade-II- 18.04.2020	30.09.2038	AS0226
58.	Shri Rajesh Bodo, ST (P), B.A., LL.B.	Chief Judicial Magistrate, Sivasagar	18.06.1977	10.08.2011	Grade-III- 10.08.2011 Grade-II- 5.6.2018	Grade III- 10.08.2013 Grade-II- 05.06.2020	30.06.2037	AS0227
59.	Shri Rahul Medhi, B.A. (Hons.), LL.B.	Civil Judge & Asstt. Sessions Judge, Nalbari	8.12.1971	20.4.2002	Grade-III 20.4.2002 Grade-II- 08.02.2019	Grade III- 20.04.2004 Grade-II- 08.02.2021	31.12.2031	AS0167
60.	Smti Sonamoni Chanda, B.Com (Hons.), LL.M.	Chief Judicial Magistrate, Dima Hasao, Haflong	24.12.1980	22.08.2013	Grade III- 22.08.2013 Grade-II- 06.02.2019	Grade III- 22.08.2015 Grade-II- 06.02.2021	31.12.2040	AS0228
61.	Smti Bichitra Dutta, B.A., LL.M.	Chief Judicial Magistrate, Tinsukia	17.09.1982	26.08.2013	Grade III- 26.08.2013 Grade-II- 08.02.2019	Grade III- 26.08.2015 Grade-II- 08.02.2021	30.09.2042	AS0229
62.	Smti Subhadra Acharyya, B.A.(Hons.), LL.M.	Chief Judicial Magistrate, Hailakandi	18.10.1981	26.08.2013	Grade III- 26.08.2013 Grade-II- 08.03.2019	Grade III- 26.08.2015 Grade-II- 08.03.2021	31.10.2041	AS0230
63.	Shri Mrinal Newpane, B.Sc., LL.B.	Chief Judicial Magistrate, Goalpara	05.11.1979	26.08.2013	Grade III- 26.08.2013 Grade-II- 30.03.2019	Grade III- 26.08.2015 Grade-II- 30.03.2021	30.11.2039	AS0231

64.	Shri Shariff Uddin Ahmed Pathan, B.A. (Hons.), LL.B.	Civil Judge & Asstt. Sessions Judge, Golaghat	01.07.1986	26.08.2013	Grade III-26.08.2013 Grade-II-02.02.2019	Grade III-26.08.2015 Grade-II-02.02.2021	31.07.2046	AS0232
65.	Smti Jyotismita Sarma, B.A., LL.B.	Secretary, District Legal Services Authority, Golaghat	25.02.1987	26.08.2013	Grade III-26.08.2013 Grade-II-02.02.2019	Grade III-26.08.2015 Grade-II-02.02.2021	28.02.2047	AS0233
66.	Shri Bidyut Medhi, B.Sc, LL.B.	Joint Secretary to the Govt. of Assam, Judicial Department, Dispur	25.02.1980	26.08.2013	Grade III-26.08.2013 Grade-II-06.02.2019	Grade III-26.08.2015 Grade-II-06.02.2021	28.02.2040	AS0234
67.	Shri Forhan Uddin Choudhury, B.A. LL.B(Hons), LL.M.	Secretary, District Legal Services Authority, Tinsukia	12.08.1986	26.08.2013	Grade III-26.08.2013 Grade-II-18.02.2019	Grade III-26.08.2015 Grade-II-18.02.2021	31.08.2046	AS0235
68.	Dr. Nupur Chandra Bhuyan, M.A., P.G.D.J., LL.B., Ph.D.	Chief Judicial Magistrate, Chirang, Kajalgaon	30.06.1979	26.08.2013	Grade III-26.08.2013 Grade-II-11.02.2019	Grade III-26.08.2015 Grade-II-11.02.2021	30.06.2039	AS0236
69.	Smti Monoshreeporna Khound, B.A. (Hons.), LL.B.	Secretary, District Legal Services Authority, Baksa, Mushalpur	01.01.1986	26.08.2013	Grade III-26.08.2013 Grade-II-07.03.2019	Grade III-26.08.2015 Grade-II-07.03.2021	31.01.2046	AS0237
70.	Smti Pompy Chakravarty, M.A. (Eng.), LL.B.	Addl. Chief Judicial Magistrate, Sonitpur, Tezpur	01.03.1984	26.08.2013	Grade III-26.08.2013 Grade-II-09.07.2019	Grade III-26.08.2015 Grade-II-09.07.2021	31.03.2044	AS0238
71.	Shri Hemanta Kumar Das, B.A., LL.B. (SC)	Chief Judicial Magistrate, Morigaon	02.02.1985	26.08.2013	Grade III-26.08.2013 Grade-II-08.07.2019	Grade III-26.08.2015 Grade-II-08.07.2021	28.02.2045	AS0239

72.	Shri Dimbeswar Taye, B.Sc.(Hons.) LL.B., ST(P)	Chief Judicial Magistrate, Cachar, Silchar	01.10.1979	26.08.2013	Grade III- 26.08.2013 Grade-II- 02.07.2019	Grade III- 26.08.2015 Grade-II- 02.07.2021	01.10.2039	AS0240
73.	Shri Lakhinandan Pegu, M.A., LL.B. ST(P)	Secretary, District Legal Services Authority, Dibrugarh	01.06.1977	23.08.2013	Grade III- 23.08.2013 Grade-II- 06.07.2019	Grade III- 23.08.2015 Grade-II- 06.07.2021	30.06.2037	AS0241
74.	Shri Angshuman Bhattacharjee, B.A., LL.M.	Chief Judicial Magistrate, Kamrup, Amingaon	03.11.1983	04.08.2014	Grade-III- 04.08.2014 Grade-II- 30.10.2019	Grade-III- 04.08.2016 Grade-II- 30.10.2021	30.11.2043	AS0242
75.	Shri Satyajit Karmakar, B.Sc., LL.M.	Chief Judicial Magistrate, Udalguri	19.02.1981	28.07.2014	Grade-III- 28.07.2014 Grade-II- 23.10.2019	Grade-III- 28.07.2016 Grade-II- 23.10.2021	28.02.2041	AS0243
76.	Shri Saleh Ahammad, B.A.(Hons.), LL.B.	Chief Judicial Magistrate, Barpeta	16.01.1986	31.07.2014	Grade-III- 31.07.2014 Grade-II- 24.1.2020	Grade-III- 31.07.2016 Grade-II- 24.01.2022	31.01.2046	AS0244
77.	Smti Jharna Saikia, B.A., LL.M.	Chief Judicial Magistrate, Dhemaji	14.01.1984	28.07.2014	Grade-III- 28.07.2014 Grade-II- 27.1.2020	Grade-III- 28.07.2016 Grade-II- 27.01.2022	31.01.2044	AS0245
78.	Smti Syeda Sabina Afzal Zinnat, B.Sc., LL.B.	Secretary, District Legal Services Authority, Chirang, Kajalgaon	07.12.1979	06.08.2014	Grade-III- 06.08.2014 Grade-II- 30.1.2020	Grade-III- 06.08.2016 Grade-II- 30.01.2022	31.12.2039	AS0246

79.	Smti Aklima Begum, B.A., LL.B.	Chief Judicial Magistrate-cum-Civil Judge, Biswanath	27.12.1983	06.08.2014	Grade-III-06.08.2014 Grade-II-30.1.2020	Grade-III-06.08.2016 Grade-II-30.01.2022	31.12.2043	AS0247
80.	Shri Chinmoy Barua, M.A., LL.B.	Civil Judge & Asstt. Sessions Judge, Nagaon	01.03.1983	28.07.2014	Grade-III-28.07.2014 Grade-II-28.1.2020	Grade-III-28.07.2016 Grade-II-28.01.2022	01.03.2043	AS0248
81.	Smti Sagarika Borpujari, B.A.(Hons.), LL.B.	Secretary, District Legal Services Authority, Sivasagar	23.09.1988	25.07.2014	Grade-III-25.07.2014 Grade-II-30.1.2020	Grade-III-25.07.2016 Grade-II-30.01.2022	30.09.2048	AS0249
82.	Smti Jayashree Bora, B.A.(Hons.), LL.B.	Civil Judge & Asstt. Sessions Judge, No.3, Kamrup (M), Guwahati	28.02.1984	28.07.2014	Grade-III-28.07.2014 Grade-II-30.1.2020	Grade-III-28.07.2016 Grade-II-30.01.2022	28.02.2044	AS0250
83.	Dr. Pooja Sinha, M.A., LL.M., Ph.D.	Joint Registrar (Recruitment), Gauhati High Court, Guwahati	04.03.1983	28.07.2014	Grade-III-28.07.2014 Grade-II-27.1.2020	Grade-III-28.07.2016 Grade-II-27.01.2022	31.03.2043	AS0251
84.	Smti Priyanka Hazarika Nair, B.A., LL.B.	Addl. Chief Judicial Magistrate, Lakhimpur, North Lakhimpur	27.08.1983	25.07.2014	Grade-III-25.07.2014 Grade-II-24.1.2020	Grade-III-25.07.2016 Grade-II-24.01.2022	31.08.2043	AS0252
85.	Shri Nayanjyoti Choudhury, B.Sc., LL.B.	Secretary, District Legal Services Authority, Udalguri	29.10.1981	28.07.2014	Grade-III-28.07.2014 Grade-II-30.1.2020	Grade-III-28.07.2016 Grade-II-30.01.2022	31.10.2041	AS0253
86.	Shri Dhiraj Kumar Kalita, B.A., LL.B.	Addl. Chief Judicial Magistrate, Tinsukia	30.11.1982	28.07.2014	Grade-III-28.07.2014 Grade-II-30.1.2020	Grade-III-28.07.2016 Grade-II-30.01.2022	30.11.2042	AS0254

87.	Smti Sutapa Bhusan, B.Com., LL.M.	Addl. Chief Judicial Magistrate, Kamrup (M), Guwahati	28.02.1978	31.07.2014	Grade-III-31.07.2014 Grade-II-30.1.2020	Grade-III-31.07.2016 Grade-II-30.01.2022	28.02.2038	AS0255
88.	Dr. Debasish Kashyap, LL.M. Ph.D.	Joint Registrar (PM&P), Gauhati High Court, Guwahati	06.03.1981	04.08.2014	Grade-III-04.08.2014 Grade-II-30.1.2020	Grade-III-04.08.2016 Grade-II-30.01.2022	31.03.2041	AS0256
89.	Shri Chinmoy Baruah, B.Com., LL.M.	Jt. Registrar (Judicial), Gauhati High Court	25.06.1983	28.07.2014	Grade-III-28.07.2014 Grade-II-27.1.2020	Grade-III-28.07.2016 Grade-II-27.01.2022	30.06.2043	AS0257
90.	Smti Juma Sinha, B.A., LL.M.	Addl. Chief Judicial Magistrate, Dhemaji	06.04.1986	06.08.2014	Grade-III-06.08.2014 Grade-II-10.1.2020	Grade-III-06.08.2016 Grade-II-10.01.2022	30.04.2046	AS0258
91.	Smti Bijaya Khakhlary, B.Sc., LL.B. S.T.(P). in merit	Secretary, District Legal Services Authority, Karbi Anglong, Diphu	01.12.1980	06.08.2014	Grade-III-06.08.2014 Grade-II-30.1.2020	Grade-III-06.08.2016 Grade-II-30.01.2022	01.12.2040	AS0259
92.	Smti Sorbani Bhattacharjee, B.A., LL.B.	Chief Judicial Magistrate-cum-Civil Judge, South Salmara, Mankachar	30.03.1982	28.07.2014	Grade-III-28.07.2014 Grade-II-22.1.2020	Grade-III-28.07.2016 Grade-II-22.01.2022	31.03.2042	AS0260
93.	Smti Arpita Kar, B.Sc., LL.M.	Counsellor, Family Court, Cachar, Silchar	20.07.1986	31.07.2014	Grade-III-31.07.2014 Grade-II-27.4.2020	Grade-III-31.07.2016 Grade-II-27.04.2022	31.07.2046	AS0261
94.	Smti Gypsy Deb, B.A., LL.B.	Civil Judge & Asstt. Sessions Judge, Karimganj	21.11.1986	25.07.2014	Grade-III-25.07.2014 Grade-II-19.3.2020	Grade-III-25.07.2016 Grade-II-19.03.2022	30.11.2046	AS0262

95.	Smti Bobidita Gogoi, B.A., LL.M.	Addl. Chief Judicial Magistrate, Goalpara	20.03.1983	30.07.2014	Grade-III-30.07.2014 Grade-II-18.3.2020	Grade-III-30.07.2016 Grade-II-18.03.2022	31.03.2043	AS0263
96.	Smti Karuna Devi, B.Sc.(Hons.), LL.M.	Addl. Chief Judicial Magistrate, Karbi Anglong, Diphu	06.11.1982	30.07.2014	Grade-III-30.07.2014 Grade-II-27.4.2020	Grade-III-30.07.2016 Grade-II-27.04.2022	30.11.2042	AS0264
97.	Smti Dubori Dutta, M.A., LL.B.	Addl. Chief Judicial Magistrate, Jorhat	18.02.1982	04.08.2014	Grade-III-04.08.2014 Grade-II-19.3.2020	Grade-III-04.08.2016 Grade-II-19.03.2022	29.02.2042	AS0265
98.	Shri Pritish Choudhury, LL.M.	Secretary, District Legal Services Authority, Sonitpur, Tezpur	20.05.1987	28.07.2014	Grade-III-28.07.2014 Grade-II-23.3.2020	Grade-III-28.07.2016 Grade-II-23.03.2022	31.05.2047	AS0266
99.	Shri Tarun Dey, B.Com.(Hons.), LL.B.	Secretary, District Legal Services Authority, Bongaigaon	18.08.1984	01.08.2014	Grade-III-01.08.2014 Grade-II-01.03.2021	Grade-III-01.08.2016 Grade-II-01.03.2023	31.08.2044	AS0267
100.	Shri Sumit Bhuyan, B.A., LL.B.	Addl. Chief Judicial Magistrate, Bongaigaon	18.01.1983	28.07.2014	Grade-III-28.07.2014 Grade-II-01.03.2021	Grade-III-28.07.2016 Grade-II-01.03.2023	31.04.2043	AS0268
101.	Smti Salma Sultana, B.A.(Hons.), LL.B.	Addl. Chief Judicial Magistrate, Sivasagar	01.06.1987	28.07.2014	Grade-III-28.07.2014 Grade-II-01.03.2021	Grade-III-28.07.2016 Grade-II-01.03.2023	01.06.2047	AS0269
102.	Shri Uttam Chetri, B.A., LL.B.	Counsellor, Family Court, Barpeta	22.11.1980	28.07.2014	Grade-III-28.07.2014 Grade-II-01.03.2021	Grade-III-28.07.2016 Grade-II-01.03.2023	30.11.2040	AS0270

103.	Dr. Siddhartha Shankar Sharma, B.L.S., LL.M., Ph.D. Diploma in Cyber Law, PG Diploma in Intellectual Property Right, PG Diploma in Media Laws	Civil Judge & Asstt. Sessions Judge, Dibrugarh	30.10.1989	25.07.2014	Grade-III-25.07.2014 Grade-II-01.03.2021	Grade-III-25.07.2016 Grade-II-01.03.2023	31.10.2049	AS0271
104.	Shri Sandeep Kaushik, M.Sc., LL.B.	Addl. Chief Judicial Magistrate, Nagaon	30.07.1980	31.07.2014	Grade-III-31.07.2014 Grade-II-01.03.2021	Grade-III-31.07.2016 Grade-II-01.03.2023	31.07.2040	AS0272
105.	Smti Meenakshi Sarmah, B.A.(Hons.), LL.B.	Addl. Chief Judicial Magistrate, Dhubri	24.10.1988	28.07.2014	Grade-III-28.07.2014 Grade-II-01.03.2021	Grade-III-28.07.2016 Grade-II-01.03.2023	31.10.2048	AS0273
106.	Shri Lohit Kumar Sarmah, B.Sc., LL.B.	Addl. Chief Judicial Magistrate, Karimganj	15.09.1980	25.07.2014	Grade-III-25.07.2014 Grade-II-01.03.2021	Grade-III-25.07.2016 Grade-II-01.03.2023	30.09.2040	AS0274
107.	Shri Jafar Md. Azizul Karim Tapadar, M.Sc., LL.B.	Addl. Chief Judicial Magistrate, Kamrup, Amingaon	11.02.1981	28.07.2014	Grade-III-28.07.2014 Grade-II-01.03.2021	Grade-III-28.07.2016 Grade-II-01.03.2023	28.02.2041	AS0275
108.	Shri Jayanta Kumar Saikia, B.A., LL.B.	Secretary, District Legal Services Authority, South Salmara-Mankachar	01.07.1982	30.07.2014	Grade-III-30.07.2014 Grade-II-17.07.2021	Grade-III-30.07.2016	31.07.2042	AS0276
109.	Shri Surajit Baruah, B.Sc., LL.B.	Secretary, District Legal Services Authority, Dhubri	12.11.1978	25.07.2014	Grade-III-25.07.2014 Grade-II-29.07.2021	Grade-III-25.07.2016	30.11.2038	AS0277
110.	Shri Baloram Kshetri, B.A.(Hons.), LL.B.	Secretary, District Legal Services Authority, Kokrajhar	31.12.1983	04.08.2014	Grade-III-04.08.2014 Grade-II-30.07.2021	04.08.2016	31.12.2043	AS0278

111.	Shri Nirmal Kumar Laskar, B.A., LL.B.	Addl. Chief Judicial Magistrate, Cachar, Silchar	31.12.1977	30.07.2014	Grade-III-30.07.2014 Grade-II-09.08.2021	Grade-III-30.07.2016	31.12.2037	AS0279
112.	Shri Saptarshi Garg, LL.M.	Joint Registrar (Vigilance), Gauhati High Court, Guwahati	10.05.1988	30.07.2014	Grade-III-30.07.2014 Grade-II-02.08.2021	Grade-III-30.07.2016	31.05.2048	AS0280
113.	Smti Munmee Neog, B.A., LL.B.	Addl. Chief Judicial Magistrate, Kokrajhar	09.09.1988	06.08.2014	Grade-III-06.08.2014 Grade-II-22.07.2021	Grade-III-06.08.2016	30.09.2048	AS0281
114.	Shri Jyotirmay Sharma, B.Sc., LL.M.	Counsellor, Family Court, Nalbari.	01.01.1981	30.07.2014	Grade-III-30.07.2014 Grade-II-29.07.2021	Grade-III-30.07.2016	01.01.2041	AS0282
115.	Shri Achyutananda Saikia, B.A., LL.B.	Addl. Chief Judicial Magistrate, Baksa, Mushalpur	28.01.1981	31.07.2014	Grade-III-31.07.2014 Grade-II-02.08.2021	Grade-III-31.07.2016	31.01.2041	AS0283
116.	Smti Shalma Azaz, B.A., LL.B.	Addl. Chief Judicial Magistrate, Golaghat	16.06.1984	01.08.2014	Grade-III-01.08.2014 Grade-II-25.11.2021	Grade-III-01.08.2016	30.06.2044	AS0284
117.	Smti Surajita Trivedy, B.A.(Hons.), LL.B.	Secretary, District Legal Services Authority, Dhemaji	07.11.1981	28.07.2014	Grade-III-28.07.2014 Grade-II-08.04.2022	Grade-III-28.07.2016	30.11.2041	AS0285
118.	Smti Pranami Goswami, B.A., LL.B.	Addl. Chief Judicial Magistrate, Nalbari	13.07.1983	30.07.2014	Grade-III-30.07.2014 Grade-II-12.04.2022	Grade-III-30.07.2016	31.07.2043	AS0286

119.	Shri Bidyabrata Acharyya, B.A., LL.M.	Secretary, District Legal Services Authority, Hailakandi	26.09.1985	30.07.2014	Grade-III-30.07.2014 Grade-II-02.05.2022	Grade-III-30.07.2016	30.09.2045	AS0287
120.	Shri Devojoyoti Bhuyan, B.A., LL.B.	Secretary, District Legal Services Authority, Jorhat	18.12.1977	30.07.2014	Grade-III-30.07.2014 Grade-II-12.04.2022	Grade-III-30.07.2016	31.12.2037	AS0288
121.	Smti Sangita Haloi, LL.B.	Secretary, District Legal Services Authority, Nalbari	28.06.1987	28.07.2014	Grade-III-28.07.2014 Grade-II-12.04.2022	Grade-III-28.07.2016	30.06.2047	AS0289
122.	Smti Sushmita Borpujari, B.A.(Hons.), LL.B.	Addl. Chief Judicial Magistrate, Darrang, Mangaldoi	03.02.1985	25.07.2014	Grade-III-25.07.2014 Grade-II-30.04.2022	Grade-III-25.07.2016	28.02.2045	AS0291
123.	Smti Barnali Sarmah, B.A., LL.M.	Secretary, District Legal Services Authority, Barpeta	03.04.1987	28.07.2014	Grade-III-28.07.2014 Grade-II-26.04.2022	Grade-III-28.07.2016	30.04.2047	AS0292
124.	Smti Juri Dutta, B.A., LL.M.	Addl. Chief Judicial Magistrate, Morigaon	01.02.1983	28.07.2014	Grade-III-28.07.2014 Grade-II-29.04.2022	Grade-III-28.07.2016	01.02.2043	AS0293

125.	Smti Pooja Devi, B.A., LL.B.	Addl. Chief Judicial Magistrate, Dibrugarh	04.01.1988	05.08.2014	Grade-III-05.08.2014 Grade-II-29.04.2022	Grade-III-05.08.2016	31.01.2048	AS0295
126.	Smti Sabita Bharadwaj, B.A., LL.B.	Addl. Chief Judicial Magistrate, Udalguri	01.03.1984	28.07.2014	Grade-III-28.07.2014 Grade-II-29.04.2022	Grade-III-28.07.2016	01.03.2044	AS0296
127.	Shri Ujal Borah, B.A., LL.B.	Secretary, District Legal Services Authority, Goalpara	01.01.1985	25.07.2014	Grade-III-25.07.2014 Grade-II-11.04.2022	Grade-III-25.07.2016	01.01.2043	AS0297
128.	Smti Arunima Sonowal, B.A., LL.M. S.T.(P) in merit	Secretary, District Legal Services Authority, Biswanath	25.09.1986	25.07.2014	Grade-III-25.07.2014 Grade-II-30.06.2022	Grade-III-25.07.2016	30.09.2046	AS0298
129.	Smti Saraswati Johori Padun, B.A., LL.B. S.T.(H)	Secretary, District Legal Services Authority, Majuli	27.10.1983	31.07.2014	Grade-III-31.07.2014 Grade-II-04.07.2022	Grade-III-31.07.2016	31.10.2043	AS0299
130.	Shri Amarendra Hazarika, B.A., LL.B. (S.C.)	Addl. Chief Judicial Magistrate, Chirang, Kajalgaon Chariali	01.07.1985	31.07.2014	Grade-III-31.07.2014 Grade-II-08.07.2022	Grade-III-31.07.2016	01.07.2045	AS0300
131.	Smti Monica Boro, B.A., LL.M. S.T.(P)	Secretary, District Legal Services Authority, Karimganj	26.12.1983	30.07.2014	Grade-III-30.07.2014 Grade-II-22.12.2022	Grade-III-30.07.2016	31.12.2043	AS0301

132.	Shri Binod Prasad, B.Com., LL.B. (S.C.)	Secretary, District Legal Services Authority, Kamrup, Amingaon	16.08.1986	04.08.2014	Grade-III-04.08.2014 Grade-II-09.12.2022	Grade-III-04.08.2016	31.08.2046	AS0302
133.	Smti Merileen Hazarika, B.A., LL.B. (S.C.)	Secretary, District Legal Services Authority, Hojai	26.03.1983	01.08.2014	Grade-III-01.08.2014 Grade-II-20.12.2022	Grade-III-01.08.2016	31.03.2043	AS0303
134.	Shri Jagat Das B.Sc., LL.B. (S.C.)	Addl. Chief Judicial Magistrate, South Salmara-Mankachar	03.06.1985	04.08.2014	Grade-III-04.08.2014 Grade-II-	Grade-III-04.08.2016	30.06.2045	AS0304
135.	Smti Kumari Arti, B.A.(Hons.), LL.B.(SC)	Secretary, District Legal Services Authority, Morigaon	14.01.1977	02.08.2014	Grade-III-02.08.2014 Grade-II-	Grade-III-02.08.2016	31.01.2037	AS0305
136.	Shri Gautam Daimari, B.A., LL.M. S.T.(P)	Secretary, District Legal Services Authority, Dima Hasao, Haflong	20.12.1980	01.08.2014	Grade-III-01.08.2014 Grade-II-	Grade-III-01.08.2016	31.12.2040	AS0306
137.	Smti Monica Missong, B.A., LL.B. S.T.(P)	Secretary, District Legal Services Authority, Nagaon	23.12.1983	28.07.2014	Grade-III-28.07.2014 Grade-II-14.12.2022	Grade-III-28.07.2016	31.12.2043	AS0307
138.	Smti Dulumoni Das, B.A., LL.M. S.T.(P)	Addl. Chief Judicial Magistrate, Hailakandi	01.12.1977	05.08.2014	Grade-III-05.08.2014 Grade-II-12.12.2022	Grade-III-05.08.2016	01.12.2037	AS0308

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139.	Smti Mridusmita Hazarika, B.A., LL.B. (ST(P))	Addl. Chief Judicial Magistrate, Barpeta	06.01.1986	28.07.2014	Grade-III-28.07.2014 Grade-II-	Grade-III-28.07.2016	31.01.2046	AS0309
140.	Shri Ashraf Ahmed Choudhury, B.A., LL.B.	Addl. Chief Judicial Magistrate, Dima Hasao	21.11.1981	30.07.2014	Grade-III-30.07.2014 Grade-II-	Grade-III-30.07.2016	30.11.2041	AS0290

GRADATION LIST OF GRADE-III OFFICERS OF THE ASSAM JUDICIAL SERVICE
ARRANGED ACCORDING TO SENIORITY AS ON
1ST JUNE, 2023

Sl. No.	Name of the Officer	Place of present posting with designation	Date of birth	Date of entry in AJS	Date of joining in different grade of AJS	Date of conformation (grade-wise)	Date of retirement (At the age of 60 years)	Unique ID
1	2	3	4	5	6	7	8	9
1.	Shri Abhijit Saikia, B.Com, LL.B.	Sub-Divisional Judicial Magistrate (M), Bokakhat	01.10.1985	09.03.2016	Grade-III-09.03.2016	Grade-III-9.3.2018	31.10.2045	AS0311
2.	Shri Biswadeep Baruah, B.A., LL.B.	Sub-Divisional Judicial Magistrate (M), Dhakuakhana	17.09.1980	21.01.2016	Grade-III-21.01.2016	Grade-III-21.1.2018	30.09.2040	AS0313
3.	Smti Zubeer Chaliha, B.A., LL.B.	Sub-Divisional Judicial Magistrate (M), Sarupathar	15.03.1981	12.01.2016	Grade-III-12.01.2016	Grade-III-12.1.2018	31.03.2041	AS0315
4.	Shri Iqbal Alam Fanaji, B.A., LL.B.	Sub-Divisional Judicial Magistrate (M), Bokajan, Karbi Anglong	23.08.1986	29.02.2016	Grade-III-29.02.2016	Grade-III-29.2.2018	31.08.2046	AS0316
5.	Smti Dhanjeeta Das, B.A., LL.M. (SC)	Sub-Divisional Judicial Magistrate (M), Rangia	08.06.1982	12.01.2016	Grade-III-12.01.2016	Grade-III-12.1.2018	30.06.2042	AS0317
6.	Smti Shatabdi Bhuyan, B.A., LL.B.	Sub-Divisional Judicial Magistrate (M), Gossaigaon	16.08.1988	22.01.2016	Grade-III-22.01.2016	Grade-III-22.1.2018	31.08.2048	AS0318
7.	Shri Kaushik Kamal Baruah, B.A., LL.M. (IPL Hons.)	Sub-Divisional Judicial Magistrate (M), Majuli	27.10.1983	25.01.2016	Grade-III-25.01.2016	Grade-III-25.1.2018	31.10.2043	AS0319

8.	Smti Jahnabi Devi, B.A.,LLB	Sub-Divisional Judicial(S), Goalpara	05.07.1983	12.01.2016	Grade-III-12.01.2016	Grade-III-	31.07.2043	AS0320
9.	Shri Sundeep Kashyap Das, B.A., LL.M. (SC)	Sub-Divisional Judicial Magistrate (M), Mardherita	17.12.1989	20.01.2016	Grade-III-20.01.2016	Grade-III- 20.1.2018	31.12.2049	AS0321
10.	Smti Niva Rani Daley, B.A.,LL.M. ST(P)	Sub-Divisional Judicial Magistrate (M), Lakhipur,Cachar	25.05.1983	18.01.2016	Grade-III-18.01.2016	Grade-III- 18.1.2018	31.05.2043	AS0322
11.	Shri Prasenjit Das, M.A., LL.B. (SC)	Sub-Divisional Judicial Magistrate (M), Jonai	14.09.1978	11.01.2016	Grade-III-11.01.2016	Grade-III- 11.1.2018	30.09.2038	AS0323
12.	Smti Anne Baruah, B.A.,LL.M.	Sub-Divisional Judicial Magistrate (M), Abhayapuri	5.12.1990	20.09.2017	Grade-III-20.09.2017	Grade-III- 20.09.2019	31.12.2050	AS0324
13.	Smti Rubina Yasmin, B.A., LL.M.	Sub-Divisional Judicial Magistrate (M), Bajali	04.12.1989	12.09.2017	Grade-III-12.09.2017	Grade-III- 12.09.2019	31.12.2049	AS0325
14.	Shri Devabrata Kalita, B.A., LL.B. (Hons.), LL.M	Munsiff-cum-Judicial Magistrate, 1 st Class, Abhayapuri	05.07.1988	11.09.2017	Grade-III-11.09.2017	Grade-III- 11.09.2019	31.07.2048	AS0326
15.	Shri Syed Tabshir Alam,B.A., LL.M.	Sub-Divisional Judicial Magistrate (M), Hojai	17.03.1989	08.09.2017	Grade-III-08.09.2017	Grade-III- 08.09.2019	31.03.2049	AS0327
16.	Smti Talat Nasrat Jabin, B.A., LL.B.	Sub-Divisional Judicial Magistrate (M), Gohpur	29.12.1987	12.09.2017	Grade-III-12.09.2017	Grade-III- 12.09.2019	31.12.2047	AS0328
17.	Shri Saumarjyoti Dutta, B.A.,LL.B. (Hons.)	Deputy Registrar (Recruitment-II), Gauhati HighCourt, Guwahati	04.02.1987	11.09.2017	Grade-III-11.09.2017	Grade-III- 11.09.2019	28.02.2047	AS0329
18.	Smti Al Moohmina Muzzammil, M.A., LL.M.	Judicial Magistrate, 1 st Class, Cachar, Silchar	23.02.1982	08.09.2017	Grade-III-08.09.2017	Grade-III- 08.09.2019	28.02.2042	AS0330
29.	Shri Kaustuvmani Goswami, B.A., LL.B	Deputy Registrar (Bench),Gauhati High Court,Guwahati	01.02.1984	11.09.2017	Grade-III-11.09.2017	Grade-III- 11.09.2019	29.02.2044	AS0331
20.	Shri Rupanta Charingia Phukan, MA, NET, LL.B	Sub-Divisional Judicial Magistrate (M), Chapakhowa	30.06.1987	11.09.2017	Grade-III-11.09.2017	Grade-III- 11.09.2019	30.06.2047	AS0332

21.	Smti Himadri Sarma, B.A., LL.M.	Sub-Divisional Judicial Magistrate (M), Nazira	28.11.1988	21.09.2017	Grade-III-21.09.2017	Grade-III-21.09.2019	30.11.2048	AS0333
22.	Smti Pronami Dutta, LL.M.	Munsiff-cum-Judicial Magistrate, 1 st Class, Margherita	13.02.1990	08.09.2017	Grade-III-08.09.2017	Grade-III-08.09.2019	28.02.2050	AS0334
23.	Shri Diganta Goswami, M.A. (Economics & English Lit.), LL.B.	Sub-Divisional Judicial Magistrate (M), Koliabar	01.03.1979	18.09.2017	Grade-III-18.09.2017	Grade-III-18.09.2019	01.03.2039	AS0335
24.	Smti Fariha Faridi, BBA LL.B, LL.M	Munsiff, Hojai	16.06.1990	08.09.2017	Grashankarde-III-08.09.2017	Grade-III-08.09.2019	30.06.2050	AS0336
25.	Smti Ayushree Shravan, B.A., LL.B.	Munsiff No. 1, Jorhat	17.10.1987	20.09.2017	Grade-III-20.09.2017	Grade-III-20.09.2019	31.10.2047	AS0337
26.	Shri Manish Yadav, BBA., LL.B.	Sub-Divisional Judicial Magistrate (M), Naharkatia	31.03.1988	11.09.2017	Grade-III-11.09.2017	Grade-III-11.09.2019	31.03.2048	AS0338
27.	Smti Anamika Barman, B.A., LL.B.(Hons.), LL.M.	Under Secretary, Assam State Legal Services Authority	09.10.1987	07.09.2017	Grade-III-07.09.2017	Grade-III-07.09.2019	31.10.2047	AS0339
28.	Shri Subarno Jyoti Deb, B.A., LL.B(Hons)	Sub-Divisional Judicial Magistrate (M), Titabar	03.11.1989	07.09.2017	Grade-III-07.09.2017	Grade-III-07.09.2019	30.11.2049	AS0340
29.	Shri Kangkan Bhardwaj, LL.B.	Deputy Registrar (Recruitment-I), Gauhati HighCourt, Guwahati	22.04.1988	19.09.2017	Grade-III-19.09.2017	Grade-III-19.09.2019	30.04.2048	AS0341
30.	Shri Santanu Kumar Sarma, M.A., LL.B.	Sub-Divisional Judicial Magistrate (M), Bilasipara	01.03.1979	19.09.2017	Grade-III-19.09.2017	Grade-III-19.09.2019	01.03.2039	AS0342
31.	Smti Nazrana Parbin Rehman, M.A., LL.B	Sub-Divisional Judicial Magistrate (M), Bijni	26.12.1980	11.09.2017	Grade-III-11.09.2017	Grade-III-11.09.2019	31.12.2040	AS0343
32.	Shri Tanwir Ikram Hazarika, LL.M.	Sub-Divisional Judicial Magistrate (M), Charaideo	03.08.1985	07.09.2017	Grade-III-07.09.2017	Grade-III-07.09.2019	31.08.2045	AS0344
33.	Shri Rajrishi Shandilya, BBA LL.B (Hons.)	Sub-Divisional Judicial Magistrate (S), Haflong, Dima Hasao	25.06.1988	14.09.2017	Grade-III-14.09.2017	Grade-III-14.09.2019	30.06.2048	AS0345

34.	Shri Angaz Baruah, PWD B.Com (Hons.), LL.B. (PWD)	Sub-Divisional Judicial Magistrate (S), Baksa, Mushalpur	11.11.1987	11.09.2017	Grade-III-11.09.2017	Grade-III- 11.09.2019	30.11.2047	AS0346
35.	Smti Sabeena Yasmeen, LL.M.	Sub-Divisional Judicial Magistrate (S), Sivasagar	28.11.1984	15.09.2017	Grade-III-15.09.2017	Grade-III- 15.09.2019	30.11.2044	AS0347
36.	Smti Mridusmita Devi, B.Sc., LL.M.	Sub-Divisional Judicial Magistrate (S), Bongaigaon	21.01.1980	20.09.2017	Grade-III-20.09.2017	Grade-III- 20.09.2019	31.01.2040	AS0348
37.	Smti Jahnobi Hazarika, LL.B. SC	Sub-Divisional Judicial Magistrate (S), No.1, Kamrup (M), Guwahati	22.07.1988	11.09.2017	Grade-III-11.09.2017	Grade-III- 11.09.2019	31.07.2048	AS0349
38.	Shri Siddarth Brook, LL.M. (ST(P))	Sub-Divisional Judicial Magistrate (S), Chirang, Kajalgaon	05.01.1986	11.09.2017	Grade-III-11.09.2017	Grade-III- 11.09.2019	31.01.2046	AS0350
39.	Shri Tridip Kumar Bhattacharyya, M.A., LL.B	Sub-Divisional Judicial Magistrate (S), Tinsukia	18.02.1985	11.09.2017	Grade-III-11.09.2017	Grade-III- 11.09.2019	28.02.2045	AS0351
40.	Smti Juhi Gogoi, B.Sc., LL.M.	Sub-Divisional Judicial Magistrate (S), Dhubri	15.11.1988	11.09.2017	Grade-III-11.09.2017	Grade-III- 11.09.2019	30.11.2048	AS0352
41.	Smti Sweety Bhuyan, B.A., LL.B.	Sub-Divisional Judicial Magistrate (S), Golaghat	06.04.1988	07.09.2017	Grade-III-07.09.2017	Grade-III- 07.09.2019	30.04.2048	AS0353
42.	Smti Jinti Panging, M.Sc., LL.B. ST(P)	Sub-Divisional Judicial Magistrate (S), Kokrajhar	14.01.1988	12.09.2017	Grade-III-12.09.2017	Grade-III- 12.09.2019	31.01.2048	AS0354
43.	Smti Neha Saikia, LL.M.	Sub-Divisional Judicial Magistrate (S), Dibrugarh	10.10.1989	20.09.2017	Grade-III-20.09.2017	Grade-III- 20.09.2019	31.10.2049	AS0355
44.	Smti Pranjita Konwar, LL.M.	Sub-Divisional Judicial Magistrate (S), Nalbari	19.12.1978	18.09.2017	Grade-III-18.09.2017	Grade-III- 18.09.2019	31.12.2038	AS0356
45.	Shri Navneet Kashyap, B.A. LL.M.	Sub-Divisional Judicial Magistrate (S), No.2, Kamrup(M), Guwahati	08.08.1990	08.09.2017	Grade-III-08.09.2017	Grade-III- 08.09.2019	31.08.2050	AS0357

46.	Shri Tarkeshwer Sinha, B.Sc, LL.B	Sub-Divisional Judicial Magistrate (S), Sonitpur, Tezpur	28.11.1984	11.09.2017	Grade-III-11.09.2017	Grade-III- 11.09.2019	30.11.2044	AS0358
47.	Smti Zafreena Begum, B.A., LL.M.	Judicial Magistrate, 1 st Class, Rangia	07.05.1989	08.09.2017	Grade-III-08.09.2017	Grade-III- 08.09.2019	31.05.2049	AS0359
48.	Shri Abhilekh Anjan Gogoi, LL.B.	Sub-Divisional Judicial Magistrate (S), Cachar, Silchar	11.03.1987	18.09.2017	Grade-III-18.09.2017	Grade-III- 18.09.2019	31.03.2047	AS0360
49.	Shri Pronab Kr. Nath, M.A., LL.M., PGDJMC,	Sub-Divisional Judicial Magistrate (S), Darrang, Mangaldoi	01.03.1982	18.09.2017	Grade-III-18.09.2017	Grade-III- 18.09.2019	31.03.2042	AS0361
50.	Smti Rupashree Deb, B.A., LL.B (Hons)	Sub-Divisional Judicial Magistrate (S), Jorhat	07.10.1989	07.09.2017	Grade-III-07.09.2017	Grade-III- 07.09.2019	31.10.2049	AS0362
51.	Smti. Prarthana Neog, LL.B.	Sub-Divisional Judicial Magistrate (S), Nagaon	09.02.1983	21.09.2017	Grade-III-21.09.2017	Grade-III- 21.09.2019	28.02.2043	AS0363
52.	Smti Sibani Dutta, B.A., LL.M.	Sub-Divisional Judicial Magistrate (S), Morigaon	02.09.1990	11.09.2017	Grade-III-11.09.2017	Grade-III- 11.09.2019	30.09.2050	AS0364
53.	Shri Anurup Bordoloi, B.A. LL.B.(H), LL.M.	Munsiff No. 1, Kamrup (M), Guwahati	26.09.1989	15.09.2017	Grade-III-15.09.2017	Grade-III- 15.09.2019	30.09.2049	AS0365
54.	Smti Sparsita Garg, M.A., LL.M., PGDMA	Sub-Divisional Judicial Magistrate (S), Lakhimpur	13.03.1987	19.09.2017	Grade-III-19.09.2017	Grade-III- 19.09.2019	31.03.2047	AS0366
55.	Smti Shahzadi Nissat Rafiq, B.A., LL.M.	Judicial Magistrate, 1 st Class, Kamrup, Amingaon	12.08.1988	12.09.2017	Grade-III-12.09.2017	Grade-III- 12.09.2019	31.08.2048	AS0367
56.	Shri Debasish Borah, B.A., LL.B.	Judicial Magistrate, 1 st Class, Boko	22.10.1980	15.09.2017	Grade-III-15.09.2017	Grade-III- 15.09.2019	31.10.2040	AS0368
57.	Smti Jyoti Rupa Haloi, B.A., LL.B. (Hons.) SC	Munsiff, Udalguri	02.07.1988	15.09.2017	Grade-III-15.09.2017	Grade-III- 15.09.2019	31.07.2048	AS0369

58.	Smti Dimpy Naroh, M.A., LL.B. ST(P)	Munsiff No.1, Barpeta	11.01.1980	11.09.2017	Grade-III-11.09.2017	Grade-III-11.09.2019	31.01.2040	AS0370
59.	Shri Siddhartha Bora, M.A., LL.B. ST(P)	Munsiff-cum-Judicial Magistrate, 1 st Class, Tihu	01.01.1978	20.09.2017	Grade-III-20.09.2017	Grade-III-20.09.2019	01.01.2038	AS0371
60.	Smti Fung Yan Loi, B.Sc., LL.B. ST(P)	Sub-Divisional Judicial Magistrate (S), Karimganj	19.10.1979	19.09.2017	Grade-III-19.09.2017	Grade-III-19.09.2019	31.10.2039	AS0372
61.	Smti Drihata Kakati, B.Com, LL.M.	Munsiff No.1, Cachar, Silchar	27.05.1989	31.07.2019	Grade-III-31.07.2019	Grade-III-31.07.2021	31.05.2049	AS0377
62.	Shri Saptarshi Das, B.A., LL.M.	Munsiff-cum-Judicial Magistrate, 1 st Class, Bokakhat	19.03.1993	31.07.2019	Grade-III-31.07.2019	Grade-III-31.07.2021	31.03.2053	AS0378
63.	Smti Tanusree Dey, B.A., LL.B. (Hons.)	Special Railway Magistrate, 1 st Class, Tinsukia	14.12.1994	30.07.2019	Grade-III-30.07.2019	Grade-III-30.07.2021	31.12.2054	AS0379
64.	Smti Sukanya Gogoi, B.A., LL.M.	Munsiff No.1, Darrang, Mangaldoi	07.10.1993	31.07.2019	Grade-III-31.07.2019	Grade-III-31.07.2021	31.10.2053	AS0380
65.	Smti Monmayuri Gogoi, B.A., LL.B.	Munsiff, Rangia	17.01.1989	01.08.2019	Grade-III-01.08.2019	Grade-III-01.08.2021	31.01.2049	AS0381
66.	Smti Prateeksha Mohan, B.B.A., LL.B.	Munsiff No.1, Dhubri	29.04.1992	30.07.2019	Grade-III-30.07.2019	Grade-III-30.07.2021	30.04.2052	AS0382
67.	Smti Kaveri Bhattacharyya, B.A., LL.B.	Judicial Magistrate, 1 st Class, Kamrup (M), Guwahati	13.03.1992	31.07.2019	Grade-III-31.07.2019	Grade-III-31.07.2021	31.03.2052	AS0383
68.	Smti Begum Nazira Ahmed, M.A., LL.M.	Munsiff, Baksa, Mushalpur	10.02.1991	03.08.2019	Grade-III-03.08.2019	Grade-III-03.08.2021	28.02.2051	AS0384
69.	Smti Sujata Kurmi, B.A. (Hons.), LL.B. (Hons.)	Munsiff No.2, Cachar, Silchar	09.09.1989	30.07.2019	Grade-III-30.07.2019	Grade-III-30.07.2021	30.09.2049	AS0385
70.	Shri Dharamchand Pareek, B.Com, LL.B.	Judicial Magistrate, 1 st Class, Bokajan	07.05.1988	01.08.2019	Grade-III-01.08.2019	Grade-III-01.08.2021	31.05.2048	AS0386
71.	Shri Raj Sekhar Duara, B.A., LL.B., M.B.L.	Judicial Magistrate, 1 st Class, Darrang, Mangaldoi	01.07.1990	31.07.2019	Grade-III-31.07.2019	Grade-III-30.07.2021	01.07.2050	AS0387

72.	Shri Nayan Deep Ghosh, B.A., LL.M.	Munsiff No.1, Dibrugarh	01.02.1993	01.08.2019	Grade-III-01.08.2019	Grade-III- 01.08.2021	01.02.2053	AS0388
73.	Smti Manashi Neog, B.A., LL.M.	Judicial Magistrate, 1 st Class, Sonitpur, Tezpur	19.04.1982	01.08.2019	Grade-III-01.08.2019	Grade-III- 01.08.2021	30.04.2042	AS0389
74.	Shri Pranjit Hazarika, B.A., LL.B. (Hons.)	Special Judicial Magistrate, 1 st Class, Kamrup (M), Guwahati	13.09.1987	01.08.2019	Grade-III-01.08.2019	Grade-III- 01.08.2021	30.09.2047	AS0390
75.	Shri Amarjyoti Sonowal, (STP), B.Com., LL.B.	Judicial Magistrate, 1 st Class, Dhubri	05.04.1991	31.07.2019	Grade-III-31.07.2019	Grade-III- 31.07.2021	30.04.2051	AS0391
76.	Smti Dristisikha Baruah, B.A. (Hons.), LL.B.	Munsiff-cum-Judicial Magistrate, 1 st Class, Gossaigaon	11.12.1991	31.07.2019	Grade-III-31.07.2019	Grade-III- 31.07.2021	31.12.2051	AS0392
77.	Smti Rituparna Sarmah, B.A., LL.M.	Munsiff-cum-Judicial Magistrate, 1 st Class, Bijni	27.11.1993	31.07.2019	Grade-III-31.07.2019	Grade-III- 31.07.2021	30.11.2053	AS0393
78.	Smti Zohra Yasmin, B.A., LL.B.	Munsiff No.1, Morigaon	24.01.1983	31.07.2019	Grade-III-31.07.2019	Grade-III- 31.07.2021	31.01.2053	AS0394
79.	Shri Abhishek Mitra, B.A., LL.B.	Munsiff-cum-Judicial Magistrate, 1 st Class, Charaideo	21.10.1991	02.08.2019	Grade-III-02.08.2019	Grade-III- 02.08.2021	31.10.2051	AS0395
80.	Shri Pallab Bordoloi, M.A., LL.M.	Munsiff-cum-Judicial Magistrate, 1 st Class, Kamrup, Amingaon	01.02.1982	01.08.2019	Grade-III-01.08.2019	Grade-III- 01.08.2021	01.02.2042	AS0396
81.	Smti Triza P M Baruah, B.A., LL.M.	Judicial Magistrate, 1 st Class, Hojai	19.08.1980	31.07.2019	Grade-III-31.07.2019	Grade-III- 31.07.2021	31.08.2040	AS0397
82.	Smti Tintina Devi Hazarika, B.A. (Major). LL.B.	Munsiff No.1, Golaghat	07.11.1983	31.07.2019	Grade-III-31.07.2019	Grade-III- 31.07.2021	30.11.2043	AS0398
83.	Smti Chitrani Goswami, B.A., LL.M.	Munsiff No.1, Sivasagar	19.12.1985	31.07.2019	Grade-III-31.07.2019	Grade-III- 31.07.2021	31.12.2045	AS0399
84.	Shri Sailen Buragohain, B.A., LL.B.	Munsiff No.2, Kamrup(M), Guwahati	01.03.1987	13.08.2019	Grade-III-13.08.2019	Grade-III- 13.08.2021	01.03.2047	AS0400

85.	Smti Karabi Das, B.A., LL.M.	Munsiff, Chirang, Kajalgaon	31.12.1991	31.07.2019	Grade-III-31.07.2019	Grade-III-31.07.2021	31.12.2051	AS0401
86.	Dr. Jayashri Das, B.A., LL.M., Ph.D.	Munsiff No.1, Lakhimpur	01.01.1980	01.08.2019	Grade-III-01.08.2019	Grade-III-01.08.2021	01.01.2040	AS0402
87.	Smti Rineesha Goswami, B.Sc, LL.M.	Munsiff No.2, Barpeta	26.04.1989	01.08.2019	Grade-III-01.08.2019	Grade-III-01.08.2021	30.04.2049	AS0403
88.	Smti Sultana Nasrin, B.A., LL.B. (Hons.), LL.M.	Judicial Magistrate, 1 st Class, Jorhat	01.01.1993	31.07.2019	Grade-III-31.07.2019	Grade-III-31.07.2021	01.01.2053	AS0404
89.	Smti Ameera Yasmin Mazumder, B.A., LL.M.	Judicial Magistrate, 1 st Class, Jorhat	18.03.1983	14.08.2019	Grade-III-14.08.2019	Grade-III-14.08.2021	31.03.2043	AS0405
90.	Shri Priyank Khataniar, B.A., LL.B.	Judicial Magistrate, 1 st Class, Nagaon	28.05.1982	31.07.2019	Grade-III-31.07.2019	Grade-III-31.07.2021	31.05.2042	AS0406
91.	Smti Elizabeth Hazarika, (SC), B.A., LL.B.	Munsiff No.1, Goalpara	28.08.1989	31.07.2019	Grade-III-31.07.2019	Grade-III-31.07.2021	31.08.2049	AS0407
92.	Smti Taslima Firdosa, B.A., LL.M.	Munsiff-cum-Judicial Magistrate, 1 st Class, Biswanath	28.07.1990	01.08.2019	Grade-III-01.08.2019	Grade-III-01.08.2021	31.07.2050	AS0408
93.	Smti Nadia Rehman, B.A., LL.M.	Judicial Magistrate, 1 st Class, Nalbari	03.06.1990	08.08.2019	Grade-III-08.08.2019	Grade-III-08.08.2021	30.06.2050	AS0409
94.	Smti Jilmil Begum, B.A., LL.M.	Munsiff No.2, Golaghat	31.07.1987	31.07.2019	Grade-III-31.07.2019	Grade-III-31.07.2021	31.07.2047	AS0410
95.	Smti Sanskrita Khanikar, B.A., LL.M.	Judicial Magistrate, 1 st Class, Kamrup (M), Guwahati	03.02.1989	31.07.2019	Grade-III-31.07.2019	Grade-III-31.07.2021	28.02.2049	AS0411
96.	Smti Dikshya Rani Dutta, LL.M.	Munsiff No.3, Kamrup (M), Guwahati	01.10.1987	01.08.2019	Grade-III-01.08.2019	Grade-III-01.08.2021	01.10.2047	AS0412
97.	Smti Junamoni Kalita, B.A., LL.M.	Munsiff-cum-Judicial Magistrate, 1 st Class, Koliabar	25.03.1990	02.08.2019	Grade-III-02.08.2019	Grade-III-02.08.2021	31.03.2050	AS0413
98.	Smti Sikha Barman, B.A., LL.M.	Judicial Magistrate, 1 st Class, Cachar, Silchar	01.06.1988	31.07.2019	Grade-III-31.07.2019	Grade-III-31.07.2021	01.06.2048	AS0414
99.	Shri Dip Jyoti Bez, B.A., LL.M.	Munsiff No.2, Dhubri	20.10.1988	03.08.2019	Grade-III-03.08.2019	Grade-III-03.08.2021	31.10.2048	AS0415

100.	Shri Hirakjyoti Das, B.A., LL.M.	Judicial Magistrate, 1 st Class, Kamrup (M), Guwahati	23.07.1990	01.08.2019	Grade-III-01.08.2019	Grade-III-01.08.2021	31.07.2050	AS0416
101.	Smti Smriti Rekha Bhuyan, B.A., LL.B.	Judicial Magistrate, 1 st Class, Udalguri	31.12.1982	01.08.2019	Grade-III-01.08.2019	Grade-III-01.08.2021	31.12.2042	AS0417
102.	Smti Bhawana Kakati, B.A., LL.B.	Munsiff, No.1, Kokrajhar	01.07.1990	01.08.2019	Grade-III-01.08.2019	Grade-III-01.08.2021	01.07.2050	AS0418
103.	Dr. Nabanita Kalita, M.A., B.Ed, LL.B., Ph.D.	Munsiff No.1, Nalbari	31.12.1984	31.07.2019	Grade-III-31.07.2019	Grade-III-31.07.2021	31.12.2044	AS0419
104.	Smti Meghali Saikia, B.Sc, LL.B.	Munsiff-cum-Judicial Magistrate, 1 st Class, Gohpur	18.06.1990	31.07.2019	Grade-III-31.07.2019	Grade-III-31.07.2021	30.06.2050	AS0420
105.	Smti Ranjumoni Pegu, (STP), B.Sc. LL.B.	Munsiff No.1, Karimganj	01.12.1977	31.07.2019	Grade-III-31.07.2019	Grade-III-31.07.2021	01.12.2037	AS0421
106.	Smti Jyoshlobi Dutta, B.A., LL.B.	Munsiff No.2, Goalpara	02.09.1994	05.12.2019	Grade-III-05.12.2019	Grade-III-05.12.2021	30.09.2054	AS0422
107.	Smti Tahmina Laskar, B.A., LL.B (Hons.)	Munsiff-cum- Judicial Magistrate, 1 st Class, Naharkatia	04.11.1982	25.11.2019	Grade-III-25.11.2019	Grade-III-25.11.2021	30.11.2042	AS0423
108.	Shri Vishek Bhuyan, B.A., LL.M.	Judicial Magistrate, 1 st Class, Karimganj	01.08.1992	04.12.2019	Grade-III-04.12.2019	Grade-III-04.12.2021	01.08.2052	AS0424
109.	Shri Sahidulla Ahmed, B.A., LL.B.	Munsiff No.1, Hailakandi	10.08.1987	25.11.2019	Grade-III-25.11.2019	Grade-III-25.11.2021	31.08.2047	AS0425
110.	Smti Mayurakshi Roy Medhi, B.E., LL.B.	Munsiff –cum-Judicial Magistrate, 1 st Class, Nazira	08.05.1987	04.12.2019	Grade-III-04.12.2019	Grade-III-04.12.2021	31.05.2047	AS0426
111.	Smti Jaya Sharma, B.A., LL.B.	Munsiff No.2, Dibrugarh	25.06.1989	25.11.2019	Grade-III-25.11.2019	Grade-III-25.11.2021	30.06.2049	AS0427

112.	Dr. Geetanjali Debi, B.A., LL.B., LL.M., Ph.D.	Judicial Magistrate, 1 st Class, Dibrugarh	25.01.1982	28.11.2019	Grade-III-28.11.2019	Grade-III-28.11.2021	31.01.2042	AS0428
113.	Shri Dipjyoti Hazarika B.A., LL.B.	Munsiff-cum-Judicial Magistrate, 1 st Class, Hamren, West Karbi Anglong	22.10.1988	25.11.2019	Grade-III-25.11.2019	Grade-III-25.11.2021	31.10.2048	AS0429
114.	Smti Priyanka Purkayastha, B.Sc, LL.B.	Munsiff No.2, Lakhimpur, North Lakhimpur	18.11.1993	27.11.2019	Grade-III-27.11.2019	Grade-III-27.11.2021	30.11.2053	AS0430
115.	Smti Mridusmita Sarkar, B.A., LL.M.	Judicial Magistrate, 1 st Class, Sivasagar	15.08.1993	25.11.2019	Grade-III-25.11.2019	Grade-III-25.11.2021	31.08.2053	AS0431
116.	Shri Avinob Bezbarua, BSL, LL.B.	Judicial Magistrate, 1 st Class, Hajo	31.10.1983	30.11.2019	Grade-III-30.11.2019	Grade-III-30.11.2021	31.10.2043	AS0432
117.	Shri Rupam Saikia, B.A., LL.B. (Hons.)	Judicial Magistrate, 1 st Class, Golaghat	26.7.1993	25.11.2019	Grade-III-25.11.2019	Grade-III-25.11.2021	31.07.2053	AS0433
118.	Smti Tulika Deka, B.A.,LL.B. (Hons.), LL.M.	Munsiff No.2, Hailakandi	13.01.1988	25.11.2019	Grade-III-25.11.2019	Grade-III-25.11.2021	31.01.2048	AS0434
119.	Shri Priyungchu Bordoloi, B.A., LL.B.	Munsiff-cum-Judicial Magistrate, 1 st Class, Hatsingimari	29.07.1989	25.11.2019	Grade-III-25.11.2019	Grade-III-25.11.2021	31.07.2049	AS0436
120.	Shri Muzakkir Ahmed, B.A., LL.B.	Munsiff No.3, Dibrugarh	27.08.1983	04.12.2019	Grade-III-04.12.2019	Grade-III-04.12.2021	31.08.2043	AS0437
121.	Smti Pragyashree Chetia, B.A., LL.B.	Munsiff No.1, Jorhat	26.09.1991	04.12.2019	Grade-III-04.12.2019	Grade-III-04.12.2021	30.09.2051	AS0438

122.	Shri Samrat Jyoti Bora, B.Com, LL.B.	Munsiff-cum-Judicial Magistrate, 1 st Class, Bajali	11.09.1991	27.11.2019	Grade-III-27.11.2019	Grade-III-27.11.2021	30.09.2051	AS0439
123.	Shri Rajib Kumar Kashyap, B.A., LL.B. (Hons.)	Munsiff No.1, Nagaon	23.12.1990	26.11.2019	Grade-III-26.11.2019	Grade-III-26.11.2021	31.12.2050	AS0440
124.	Smti Sharmina Khatun Barbhuiya, B.A., LL.B. (Hons.), LL.M.	Munsiff-cum-Judicial Magistrate, 1 st Class, Titabar	11.01.1991	25.11.2019	Grade-III-25.11.2019	Grade-III-25.11.2021	31.01.2051	AS0441
125.	Smti Darshana Nath, B.A., LL.M.	Munsiff No.2, Karimganj	01.01.1992	06.12.2019	Grade-III-06.12.2019	Grade-III-06.12.2021	01.01.2052	AS0442
126.	Smti Dimpee Talukdar, B. Physiotheray, LL.B.	Munsiff No.1, Sonitpur, Tezpur	26.02.1991	04.12.2019	Grade-III-04.12.2019	Grade-III-04.12.2021	28.02.2051	AS0443
127.	Shri Prasurjya Pran Phukon B.Sc, LL.B.	Munsiff No.2, Sonitpur, Tezpur	21.12.1989	05.03.2020	Grade-III-05.03.2020	Grade-III-05.03.2022	31.12.2049	AS0457
128.	Smti Alisha Akhtar LL.M.	Judicial Magistrate, 1 st Class, Udalguri	05.04.1991	18.03.2020	Grade-III-18.03.2020	Grade-III-18.03.2022	30.04.2051	AS0456
129.	Shri Rinku Boro, M.A., LL.B., S.T. (P)	Special Railway Magistrate, 1 st Class, Kamrup (M), Guwahati	23.02.1983	29.11.2019	Grade-III-29.11.2019	Grade-III-29.11.2021	28.02.2043	AS0444
130.	Shri Upam Kalita, B.Com, LL.B.	Munsiff-cum-Judicial Magistrate, 1 st Class, Sarupathar	02.12.1992	25.11.2019	Grade-III-25.11.2019	Grade-III-25.11.2021	31.12.2052	AS0445
131.	Smti Deepsikha Das (SC) B.A., LL.M.	Munsiff No. 2, Morigaon	18.10.1986	18.03.2020	Grade-III-18.03.2020	Grade-III-18.03.2022	31.10.2046	AS0446

132.	Shri Dhiren Pegu (STP) B.P.Sc., LL.B.	Munsiff , Bongaigaon	30.06.1988	17.03.2020	Grade-III-17.03.2020	Grade-III- 17.03.2022	30.06.2048	AS0447
133.	Smti Manashi Mandal (SC) B.A., LL.B.	Munsiff No.1, Tinsukia	14.11.1991	17.03.2020	Grade-III-17.03.2020	Grade-III- 17.03.2022	30.11.2051	AS0448
134.	Shri Bhaskar Das B.A., LL.B.	Judicial Magistrate, 1 st Class, Kamrup (M), Guwahati	01.03.1989	16.03.2020	Grade-III-16.03.2020	Grade-III- 16.03.2022	31.03.2049	AS0449
135.	Smti Chandrama Talukdar, B.A., LL.M.	Judicial Magistrate, 1 st Class, Dhemaji	01.10.1989	16.03.2020	Grade-III-16.03.2020	Grade-III- 16.03.2022	31.10.2049	AS0450
136.	Smti Lipika Roy (SC) MBA, LL.M.	Munsuff No.2, Nagaon	12.02.1987	18.03.2020	Grade-III-18.03.2020	Grade-III- 18.03.2022	28.02.2047	AS0451
137.	Smti Bebika Kuli (STP) M.A., LL.M.	Munsiff-cum- Judicial Magistrate, 1 st Class, Lakhipur, Cachar	28.02.1984	17.03.2020	Grade-III-17.03.2020	Grade-III- 17.03.2022	29.02.2044	AS0452
138.	Smti Priyanka Saikia (SC) LL.B.	Judicial Magistrate, 1 st Class, Hailakandi	21.02.1985	05.03.2020	Grade-III-05.03.2020	Grade-III- 05.03.2022	28.02.2045	AS0453
139.	Smti Madhumita Naroh (STP) B.A., LL.B.	Judicial Magistrate 1 st Class, Morigaon	08.06.1979	16.03.2020	Grade-III-16.03.2020	Grade-III- 16.03.2022	30.06.2039	AS0454
140.	Shri Chandan Saikia (STP) B.A., LL.B.	Judicial Magistrate, 1 st Class, Dibrugarh	10.05.1985	18.03.2020	Grade-III-18.03.2020	Grade-III- 18.03.2022	31.05.2045	AS0455
141.	Smti Jusmita Borgohain, B.A., LL.M.	Judicial Magistrate, 1 st Class, Darrang, Mangaldoi	12.08.1992	03.09.2021	Grade-III-03.09.2021		31.08.2052	AS0460

142.	Shri Pallav Ranjan Bora, M.Com, LL.B.	Judicial Magistrate, 1 st Class, Tinsukia	04.03.1991	01.09.2021	Grade-III-01.09.2021		31.03.2051	AS0461
143.	Smti Princy Agarwal, B.A., LL.B.	Munsiff No.3, Dhubri	11.10.1996	03.09.2021	Grade-III-03.09.2021		31.10.2056	AS0462
144.	Smti Nabanita Buragohain, B.A., LL.B.	Judicial Magistrate, 1 st Class, Golaghat	16.08.1987	01.09.2021	Grade-III-01.09.2021		31.08.2047	AS0463
145.	Dr. Salma Begum Laskar, B.A., LL.M. Ph.D.	Munsiff No.3, Karimganj)	14.02.1988	31.08.2021	Grade-III-31.08.2021		29.02.2048	AS0464
146.	Shri Nitesh Sharma, B.Com, LL.M.	Munsiff No.2, Dima Hasao, Haflong	02.07.1991	02.09.2021	Grade-III-02.09.2021		31.07.2051	AS0465
147.	Smti Pallavi Kalita	Judicial Magistrate, 1 st Class, Sivasagar, B.A., LL.M.	26.10.1989	04.09.2021	Grade-III-04.09.2021		31.10.2049	AS0466
148.	Smti Moazzida Begum, B.A.,LL.B.	Judicial Magistrate, 1 st Class, Barpeta	28.07.1984	01.09.2021	Grade-III-09.09.2021		31.07.2044	AS0467
149.	Shri Haidar Ali, B.A., LL.B.	Munsiff No.1, Dhemaji	29.12.1991	03.09.2021	Grade-III-03.09.2021		31.12.2051	AS0468
150.	Shri Dimbeswar Roy, B.A., LL.B.	Judicial Magistrate, 1 st Class, Dhubri	21.09.1993	03.09.2021	Grade-III-03.09.2021		30.09.2053	AS0469
151.	Smti Nidhi Agarwal, B.A., LL.B.	Judicial Magistrate, 1 st Class, Hojai	25.07.1994	04.09.2021	Grade-III-04.09.2021		31.07.2054	AS0470

152.	Smti Nilakshi Bhattacharya, B.A., LL.M.	Judicial Magistrate, 1 st Class, Barpeta	10.04.1993	04.09.2021	Grade-III- 04.09.2021		30.04.2053	AS0471
153.	Shri Sanjay Karmakar, B.Com, LL.B.	Munsiff No.4, Silchar	24.06.1990	03.09.2021	Grade-III- 03.09.2021		30.06.2050	AS0472
154.	Smti Debaborninee Devi, M.Com, LL.B.	Munsiff No.2, Tinskia	02.09.1991	03.09.2021	Grade-III- 03.09.2021		30.09.2051	AS0473
155.	Smti Reeti Goswami, LL.B., M.A., B.Ed.	Judicial Magistrate, 1 st Class, Nagaon	07.02.1988	04.09.2021	Grade-III- 04.09.2021		29.02.2048	AS0474
156.	Smti Bhashyarima Bhuyan, B.A., LL.M.	Munsiff No.4, Kamrup (M), Guwahati	20.02.1990	03.09.2021	Grade-III- 03.09.2021		28.02.2050	AS0475
157.	Smti Dipika Sarma, M.A., LL.M.	Munsiff-cum-Judicial Magistrate, 1 st Class, Bilasipara	26.05.1985	06.09.2021	Grade-III- 06.09.2021		31.05.2045	AS0476
158.	Shri Gitartha Kumar, B.Sc, LL.B., MBA.	Judicial Magistrate, 1 st Class, Chirang, Kajalgaon	14.04.1985	20.09.2021	Grade-III- 20.09.2021		30.04.2045	AS0477
159.	Shri Prosoon Sur, M.Com., LL.B.	Munsiff No.5, Silchar	16.10.1994	03.09.2021	Grade-III- 03.09.2021		31.10.2054	AS0478
160.	Smti Margaret Thomas Deka, B.Com., LL.M.	Judicial Magistrate, 1 st Class, Jorhat	01.01.1990	02.09.2021	Grade-III- 02.09.2021		31.01.2050	AS0479
161.	Smti Purabi Rahang (STH), LL.M.	Munsiff No.2, Sivasagar	02.11.1985	04.09.2021	Grade-III- 04.09.2021		30.11.2045	AS0480

162.	Smti Adrita Goswami, B.A., LL.B.	Judicial Magistrate, 1 st Class, Sonitpur, Tezpur	07.12.1995	03.09.2021	Grade-III-03.09.2021		31.12.2055	AS0481
163.	Smti Dipshikha Pathak, B.A., LL.M.	Judicial Magistrate, 1 st Class, Nagaon	14.01.1984	01.09.2021	Grade-III-01.09.2021		31.01.2044	AS0482
164.	Shri Manash Pratim Bhuyan, B.A., LL.B.	Munsiff No.2, Karbi Anglong, Diphu	01.08.1992	01.09.2021	Grade-III-01.09.2021		31.08.2052	AS0483
165.	Shri Dharendra Newar, B.A., LL.B.	Munsiff No.2, Nalbari	01.08.1992	01.09.2021	Grade-III-01.09.2021		31.08.2052	AS0484
166.	Smti Chayanika Hazarika, M.A., LL.M.	Judicial Magistrate, 1 st Class, Lakhimpur, North Lakhimpur	01.08.1985	01.09.2021	Grade-III-01.09.2021		31.08.2045	AS0485
167.	Smti Mayurakshi Bordoloi (STP), B.A., LL.B.	Judicial Magistrate, 1 st Class, Chirang, Kajalgaon	01.01.1991	02.09.2021	Grade-III-02.09.2021		31.01.2051	AS0486
168.	Smti Puja Sarmah, B.Sc (H), LL.B.	Judicial Magistrate, 1 st Class, Kamrup (M), Guwahati	17.11.1994				30.11.2054	AS0488
169.	Shri Hriday Jyoti Kashyap, B.A. LL.B (H)	Judicial Magistrate, 1 st Class, Sonitpur, Tezpur	18.07.1996				31.07.2056	AS0489
170.	Smti Pallavi Joshi, B.A., LL.B., LL.M.	Munsiff No.2, Dhemaji	02.11.1995				30.11.2055	AS0490
171.	Shri Hadi Alam, B.A., LL.B. B.Ed.	Judicial Magistrate, 1 st Class, Dima Hasao, Haflong	05.07.1989				31.07.2049	AS0491
172.	Smti Bristi Rekha Mahanta, B.A. (H), LL.B., B.A.	Judicial Magistrate, 1 st Class, Hojai	04.08.1991				31.08.2051	AS0492

173.	Smti Khushboo Damani, B.A., LL.B., LL.M.	Munsiff-cum-Judicial Magistrate, 1 st Class, Karbi Anglong, Diphu	10.08.1995				31.10.2055	AS0493
174.	Shri Kaustabh Moni Sarma, B.Sc., LL.B.	Munsiff-cum-Judicial Magistrate, 1 st Class, West Karbi Anglong, Hamren	15.10.1995				31.10.2055	AS0494
175.	Shri Debanga Bhusan Goswami, B.A., LL.B. (H)	Judicial Magistrate, 1 st Class, Dibrugarh	09.10.1995				31.10.2055	AS0495
176.	Shri Pratik Parashar Sarmah, B.Com, LL.B.	Munsiff-cum-Judicial Magistrate, 1 st Class, Majuli	18.08.1996				31.08.2056	AS0496
177.	Smti Sukanya Hazarika, Bachelor of Business Management., LL.B.	Munsiff-cum-Judicial Magistrate, 1 st Class, Biswanath	03.03.1992				31.03.2052	AS0497
178.	Shri Anjan Nath, B.Sc, LL.B.	Munsiff, South Salmara- Mankachar	03.01.1992				21.01.2052	AS0498
179.	Shri Monosijo Bhattacharjee, B.A.,LL.B.	Judicial Magistrate, 1 st Class, Karimganj	17.01.1995				31.01.2055	AS0499
180.	Smti Sangeeta Hazarika (SC) B.A., LL.B (H). LL.M	Judicial Magistrate, 1 st Class, Cachar, Silchar	21.02.1994				28.02.2054	AS0500
181.	Smti Jahnabi Das (SC) B.A., LL.B, LL.M	Judicial Magistrate, 1 st Class, Darrang, Mangaldoi	17.01.1991				31.01.2051	AS0501
182.	Smti Amrita Basumatary ST(P) B.A., LL.B., LL.M.	Judicial Magistrate, 1 st Class, Baksa, Mushalpur	31.10.1993				31.10.2053	AS0502
183.	Shri Aditya Vikram Das (SC) B.Sc, LL.B.	Munsiff-cum-Judicial Magistrate, 1 st Class, Dima Hasao, Haflong	09.08.1993				31.08.2053	AS0503

184.	Smti Hema Prava Deouri, ST(P) B.A., LL.B. (H), LL.M.	Munsiff No.3, Cachar, Silchar	06.11.1994				30.11.2054	AS0504
185.	Smti Monisha Das, SC B.Sc, LL.B. LL.M.	Munsiff-cum-Judicial Magistrate, 1 st Class, Dhakuakhana	12.10.1993				31.10.2053	AS0505
186.	Smti Queensmita Saikia, ST(P) B.A., LL.B., LL.M.	Munsiff-cum-Judicial Magistrate, 1 st Class, Jonai	25.09.1986				30.09.2046	AS0506
187.	Shri Monojyoti Mili, ST(P), B.A., LL.B.	Munsiff, Charaideo	01.02.1983				28.02.2043	AS0507
188.	Smti Plabita Boro, ST(P), B.A., LL.B., LL.M.	Munsiff-cum-Judicial Magistrate, 1 st Class, Bajali	02.02.1987				28.02.2047	AS0508
189.	Shri Deepseng Shyam, ST(H), B.A., LL.B., LL.M.	Munsiff, No.2, Darrang, Mangaldoi	13.07.1992				31.07.2052	AS0509

REGISTRAR (VIGILANCE)
GAUHATI HIGH COURT, GUWAHATI

NAGALAND

GRADATION LIST OF GRADE-I OFFICERS OF NAGALAND JUDICIAL SERVICE AS ON **1st June, 2023**

Sl. No.	Name	Qualification	Date of Birth	Date of enrolment as an advocate & the High Court to which enrolled	Date of entry into Govt. Service.	Date of appointment to the Judicial Service & post in which appointed	Date of confirmation in superior Judicial Service with date	Present place of posting with date.	Date of retirement (At the age of 60 years)
1	2	3	4	5	6	7	8	9	10
1.	Smti Nino Iralu (Selection Grade District and Sessions Judge)	M.A, LL.M.	01.12.1964	16.09.1987 (Gauhati High Court)	31.01.1991 (As JMFC on contract)	Grade-III- 7.7.1993 Grade-II- 13.5.1997 Grade-I- 25.11.2005	06.10.2009	District and Sessions Judge, Wokha (She will be in charge of District and Sessions Judge, Zunheboto)	01.12.2024
2.	Smti Khesheli Chishi (Direct Recruit)	B.A., LL.B	25.12.1964	12.09.1986 (Gauhati High Court)	10.12.1986 as Asstt. PP (NPSC)	12.04.2006 as Registrar	06.10.2009	Principal Judge, Family Court, Dimapur	31.12.2024
3.	Smti Yarenjungla Longkumer (Direct Recruit in Grade-I) (Selection Grade District and	B.A. (Hons.), LL.M.	15.01.1968	05.11.1992 (Gauhati High Court)	09.04.2013	10.04.2013 in Grade-I	10.04.2015	Secretary (Judicial), Department of Justice & Law, Govt. of Nagaland, Kohima	31.01.2028

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	Sessions Judge)								
4.	Shri Neiko Akami (Direct Recruit in Grade-I) (Selection Grade District and Sessions Judge)	B.A. (Hons.),LL.M..	16.03.1971	06.04.1999 (Gauhati High Court)	16.05.2013	17.05.2013 in Grade-I	17.05.2015	District and Sessions Judge, Phek	31.03.2031
5.	Shri N. Longshithung Ezung (Direct Recruit in Grade-I)	B.Com., LL.B.	4.3.1977	20.11.2002 (Delhi High Court)	20.05.2016	20.05.2016 in Grade-I	20.05.2018	Principal District and Sessions Judge, Tuensang	31.03.2037
6.	Smti Mezivolu T. Therieh	M.A., LL.B.	11.12.1970	19.12.1998 (Gauhati High Court)	2003 as JMFC on contract	Grade-III- 20.7.2005 Grade-II- 26.3.2013 Grade-I- 19.1.2018	-	OSD (Registrar), Supreme Court of India, New Delhi	31.12.2030
7.	Shri Victo Sema	B.A., LL.B.	18.10.1969	18.09.1999 (Gauhati High Court)	20.07.2005	Grade-III- 20.7.2005 Grade-II- 26.3.2013 Grade-I- 19.1.2018	-	Member-Secretary, Nagaland State Legal Services Authority, Kohima	31.10.2029
8.	Shri Inalo Zhimomi	B.Com, LL.B.	18.08.1974	04.12.2001 Delhi High Court	20.07.2005	Grade-III- 20.7.2005 Grade-II- 26.3.2013 Grade-I- 19.1.2018	-	Principal District and Sessions Judge, Dimapur	31.08.2034
9.	Smti Duvelu Vero (Direct Recruit)	B.A., LL.B.	16.06.1982	25.08.2009 (Gauhati High Court)				Principal District and Sessions Judge,Kohima	30.06.2042

10.	Smti Tucuno Vamuzo	B.A., LL.M.	19.02.1970	06.09.2000 (Delhi High Court)	2003 as JMFC on contract	Grade-III-15.10.2007 Grade-II-06.01.2017 Grade-I-06.10.2021	-	District and Sessions Judge, Mon	31.05.2030
11.	Smti Somet Chumden Chang	B.A., LL.B	09.05.1976	04.09.2003 Delhi High Court	20.07.2005	Grade-III-20.7.2005 Grade-II-06.01.2017 Grade-I-08.10.2021	-	Principal District and Sessions Judge, Mokokchung	31.05.2036
12.	Shri Ajongba Imchen	M.A., LL.M	02.10.1976	14.11.2003 (Delhi High Court)	22.12.2004 (As Asstt. PP on contract)	Grade-III-15.10.2007 Grade-II-06.01.2017 Grade-I-06.10.2021	-	Registrar, Gauhati High Court, Kohima Bench, Kohima	31.10.2036

GRADATION LIST OF GRADE-II OFFICERS OF NAGALAND JUDICIAL SERVICE

1st June, 2023

Sl. No.	Name	Qualification	Date of Birth	Date of enrolment as an advocate & the High Court to which enrolled	Date of entry into Govt. Service.	Date of appointment to the Judicial Service & post in which appointed	Date of confirmation in superior Judicial Service with date	Present place of posting with date.	Date of retirement (At the age of 60 years)
1	2	3	4	5	6	7	8	9	10
1.	Shri Nokshei Kano	B.Com., LL.B.	04.05.1972	07.12.2000 (Gauhati High Court)	20.07.2005	Grade-III- 20.7.2005 Grade-II- 28.2.2018	-	Chief Judicial Magistrate, Kohima	31.05.2032
2.	Shri Phuleto Yeptho	B.A., LL.B. (DCPL)	06.03.1969	24.09.2001 (Gauhati High Court)	17.05.2003	Grade-III- 15.10.2007 Grade-II- 28.2.2018	-	Chief Judicial Magistrate, Kiphire	31.03.2029
3.	Smti Seyielenuo Mezhii	B.A., LL.B., LLM (IPR)	28.11.1982	02.12.2008 Gauhati High Court	31.07.2013	Grade-III- 31.7.2013 Grade-II- 31.10.2018	-	Chief Judicial Magistrate, Dimapur	30.11.2042
4.	Smti Wonchibeni Vandanshan Patton	B.A., LL.B	31.12.1986	04.01.2012 Gauhati High Court	31.07.2013	Grade-III- 31.7.2013 Grade-II- 31.10.2018	-	Chief Judicial Magistrate, Mokokchung (She will be in additional charge	31.12.2046

								of the Court and Office of the CJM and Civil Judge (Sr. Divn.) Mon.	
5.	Shri Atoka Achumi	B.A., LL.B	15.07.1986	07.09.2011 Gauhati High Court	31.07.2013	Grade-III- 31.7.2013	-	Joint Registrar, Kohima Bench, Kohima	31.07.2046

GRADATION LIST OF GRADE-III OFFICERS OF NAGALAND JUDICIAL SERVICE AS ON
1ST JUNE, 2023

Sl. No.	Name	Qualification	Date of Birth	Date of enrolment as an advocate & the High Court to which enrolled	Date of entry into Govt. Service.	Date of appointment to the Judicial Service & post in which appointed	Date of confirmation in superior Judicial Service with date	Present place of posting with date.	Date of retirement (At the age of 60 years)
1	2	3	4	5	6	7	8	9	10
1.	Smti Wokono Yhoshii	LL.B, LL.M.	21.05.1987	19.06.2012 (Gauhati High Court)	12.06.2018	Grade-III-12.06.2018		Civil Judge (Jr. Divn.)/Judicial Magistrate, 1 st Class, Kohima	31.05.2047
2.	Shri Boduve Peter Resu	B.A., LL.B	26.07.1991	11.08.2014 (Maharashtra High Court)	12.06.2018	Grade-III-12.06.2018		Civil Judge (Jr. Divn.)/Judicial Magistrate, 1 st Class, Mon	31.07.2051
3.	Smti Holika Sukhalu	B.A., LL.B	11.01.1990	09.03.2015 (Delhi High Court)	12.06.2018	Grade-III-12.06.2018		Civil Judge (Jr. Divn.)/Judicial Magistrate, 1 st Class, Dimapur	31.01.2050
4.	Shri Kumdulong Kessen	B.A., LL.B	25.12.1988	14.12.2015 (Delhi High Court)	12.06.2018	Grade-III-12.06.2018		Civil Judge (Jr. Divn.)/Judicial Magistrate, 1 st Class, Peren	31.12.2048
5.	Smti Julian	B.Sc., LL.B	19.11.1990	03.08.2015	12.06.2018	Grade-III-		Civil Judge (Jr.	30.11.2050

				(Gauhati High Court)		12.06.2018		Divn.)/Judicial Magistrate, 1 st Class, Zunheboto	
6.	Smti Khrievono Seletsu	B.A., LL.B	16.10.1988	15.12.2014 (Gauhati High Court)	12.06.2018	Grade-III-12.06.2018		Civil Judge (Jr. Divn.)/Judicial Magistrate, 1 st Class, Longleng	31.10.2048
7.	Smti Cheliam Khamniungan	B.A., LL.B	07.07.1981	15.09.2018 (Delhi High Court)	12.06.2018	Grade-III-12.06.2018		Civil Judge (Jr. Divn.)/Judicial Magistrate, 1 st Class, Tuensang	31.07.2041
8.	Shri Aishwarya Nigam	B.A., LL.M.	16.12.1993					Newlyselected butnot appointd	31.12.2053
9.	Smti Nikili V Rochill	B.A., LL.B	31.03.1995					Newlyselected, butnot appointed	31.03.2055
10.	Shri Robert Lhungdim	B.A., LL.M	01.04.1986					Newlyselected butnot appointed	31.03.2046

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REGISTRAR (VIGILANCE)
GAUHATI HIGH COURT, GUWAHATI

MIZORAM

GRADATION LIST OF GRADE-I OFFICERS OF MIZORAM JUDICIAL SERVICE AS ON

1st JUNE, 2023

Sl. No.	Name	Qualification	Date of Birth	Date of enrolment as an advocate & the High Court to which enrolled	Date of entry into Govt. Service.	Date of appointment to the Judicial Service & post in which appointed	Date of confirmation in superior Judicial Service with date	Present place of posting with date.	Date of retirement (At the age of 60 years)
1	2	3	4	5	6	7	8	9	10
1.	Shri Joel Joseph Denga [Super Time Scale District Judge]	B.A., LL.B,	10.06.1964	01.08.1998	24.05.2011	23.05.2011 as Entry Grade of District Judge Cadre of MJS Selection Gr. Dist. Judge from 07.11.2017	09.04.2014	Registrar, Gauhati High Court, Aizawl Bench, Aizawl	30.06.2024
2.	Smti Helen Dawngliani [Super Time Scale District Judge]	B.A. (Hons.), LL.B.	15.05.1973	30.09.1997	-do-	23.05.2011 as Entry Grade of District Judge Cadre of MJS Selection Gr. Dist. Judge from 07.11.2017	09.04.2014	Secretary to the Govt. of Mizoram, Law & Judicial Department, Aizawl	31.05.2033
3.	Shri Thang	B.A. (Hons.),	03.11.1974	03.06.2000	24.05.2011	23.05.2011 as Entry	09.04.2014	District and	30.11.2034

	Lianmang Guite [Super Time Scale District Judge]	LL.B.				Grade of District Judge Cadre of MJS Selection Gr. Dist. Judge from 07.11.2017		Sessions Judge, Lunglei Judicial District	
4.	Shri Vanlalenmawia [Super Time Scale District Judge]	B.A., LL.B,	01.04.1966	31.07.1998	29.12.2011	28.12.2011 as Entry Grade in the cadre of District Judge of MJS Selection Gr. Dist. Judge from 07.11.2017	11.02.2015	District and Sessions Judge, Aizawl	31.03.2026
5.	Shri Liansangzuala (Selection Grade District Judge)	B.A. (Hons), LL.B	31.08.1975	15.05.2003	15.02.2006	14.02.2006 as Civil Judge cadre Entry Grade of MJS Grade-II from 18.03.2010 Grade-I (Entry Grade) from 08.06.2016	09.06.2017	District and Sessions Judge, Champhai	31.08.2035
5.	Dr. HTC Lalrinchhana	M.A. (Net), LL.B, Ph.D	09.09.1976	19.11.2004	15.02.2006	14.02.2006 as Civil Judge cadre Entry	05.08.2017	Judge, Special	30.09.2036

	(Selection Grade District Judge)					Grade of MJS Grade-II from 18.03.2010 Grade-I (Entry Grade) from 03.08.2016		Court, PC Act. Aizawl	
7.	Shri R. Vanlalena (Selection Grade District Judge)	B.A., LL.B	15.05.1972	29.05.2001	15.02.2006	14.02.2006 as Civil Judge cadre Entry Grade of MJS Grade-II from 18.03.2010 Grade-I (Entry Grade) from 03.08.2016	05.08.2017	Member-Secretary, Mizoram State Legal Services Authority, Aizawl	31.05.2032
8.	Smti R. Vanlalchami	B.A., LL.B	10.12.1965	30.09.1993	14.09.1998	MJS Grade-IV (JO-II) from 11.09.1998 Absorbed Grade-II from 12.12.2006	-	Presiding Officer, MACT, Aizawl	31.12.2025
9.	Smti R. Lalduhawmi	B.A. (Hons.), LL.B	03.01.1975	25.01.2001	19.03.2010	Grade-II from 18.03.2010	-	Judge, Special Court, NDPS Act, Aizawl	31.01.2035
10.	Smti Sylvie Zomuanpuii Ralte	M.A., LL.B	04.04.1974	16.08.2004	15.02.2006	Grade-III 14.02.2006 Grade-II from 29.01.2013	-	Addl. District and Sessions Judge, Champhai	30.04.2034
11.	Shri F. Rohlupaia	M.Com, PG DMM, LL.B	01.10.1976	16.08.2004	15.02.2006	Grade-III 14.02.2006	-	Addl. District and Sessions	30.09.2036

						Grade-II from 29.01.2013		Judge, Lunglei.	
12.	Smti Julie Lalrinzami	B.A., LL.B	07.04.1982	14.12.2007	07.10.2008	Grade-III - 04.10.2008 Grade-II from 02.08.2014	Not confirmed	Addl. District and Sessions Judge, Fast Track Court, Kolasib	30.04.2042
13.	Shri Lalngaihkawia Zote	MA, LL.B	23.03.1980	10.12.2007	07.10.2008	Grade-III - 04.10.2008 Grade-II from 02.08.2014	-do-	Addl. District and Sessions Judge, Fast Track Court, Siaha	31.03.2040
14.	Smti Ngursangzuali Sailo	B.A., LL.M	14.11.1980	01.06.2005	10.10.2008	Grade-III - 04.10.2008 Grade-II from 02.08.2014	-do-	Addl. District and Sessions Judge, Aizawl	30.11.2040
15.	Smti Gracy L. Bawitlung	B.A., LL.M	22.09.1985	Nil	07.10.2008	Grade-III - 04.10.2008 Grade-II from 02.08.2014	-do-	Addl. District and Sessions Judge, Aizawl	30.09.2045

GRADATION LIST OF GRADE-II OFFICERS OF MIZORAM JUDICIAL SERVICE AS ON

1ST JUNE, 2023

Sl. No.	Name	Qualification	Date of Birth	Date of enrolment as an advocate & the High Court to which enrolled	Date of entry into Govt. Service.	Date of appointment to the Judicial Service & post in which appointed	Date of confirmation in superior Judicial Service with date	Present place of posting with date.	Date of retirement (At the age of 60 years)
1	2	3	4	5	6	7	8	9	10
1.	Shri Laldinpuia Tlau	M.A., LL.B	30.07.1980	10.12.2007	07.10.2008	Grade-III - 04.10.2008 Grade-II from 02.08.2014	-do-	Sr.Civil Judge-cum-Chief Judicial Magistrate, Mamit	31.07.2040
2.	Smti Lalrochami Ralte	M.A. LL.B., UGC (Net)	09.08.1976	-	07.10.2008	Grade-III - 04.10.2008 Grade-II from 02.08.2014	-do-	Chief Judicial Magistrate, Aizawl	31.08.2036
3.	Shri Lalramsanga	M.A., LL.B	01.03.1974	10.12.2007	07.10.2008	Grade-III - 04.10.2008 Grade-II from 02.08.2014	-do-	Senior Civil Judge, Aizawl	28.02.2034
4.	Shri Vincent Lalrokima	B.A., LL.M.	07.11.1978	10.12.2003	07.10.2008	Grade-III - 04.10.2008 Grade-II from 02.08.2014	-do-	Joint Registrar (Judicial), Gauhati High Court, Aizawl Bench, Aizawl	30.11.2038
5.	Shri Birthoilal	M.A. LL.B	19.11.1975	16.08.2004	07.10.2008	Grade-III -	-do-	Senior Civil Judge,	30.11.2035

	Sakachep					04.10.2008 Grade-II from 11.02.2016		Kolasib	
6.	Shri T. Lalmachhuana	B.A.,B.Ed, LL.B	16.07.1970	20.09.1995	23.07.1994	Grade-III - 04.10.2008 Grade-II from 12.12.2017	-do-	Sr. Civil Judge, Aizawl	31.07.2030
7.	Shri R. Malsawmdawngzu ala	M.A., LL.B	16.11.1973	29.01.2003	07.10.2008	Grade-III - 04.10.2008 Grade-II from 12.12.2017	-do-	Sr. Civil Judge-cum- Chief Judicial Magistrate, Serchhip	30.11.2033
8.	Shri Thomas Lalrammawia	B.A., LL.B	01.11.1976	10.12.2007	07.10.2008	Grade-III - 04.10.2008 Grade-II from 12.12.2017	-do-	Deputy Secretary to the Govt. of Mizoram, Law & Judicial Department	31.10.2036
9.	Shri H. Lalduhsanga	M.A., LL.B.	30.04.1983	03.04.2010	18.06.2010	Grade-III- 14.06.2010	-do-	Sr. Civil Judge, Aizawl	30.04.2043
10.	Ms. Cacy Malsawmtluangi Ralte	B.A., LL.B.	24.11.1987	11.11.2011	01.12.2017	Grade-III 01.12.2017		Sr. Civil Judge-cum- Chief Judicial Magistrate, Kolasib	30.11.2047
11.	Ms.Renee Lalremsiami	M.A., B.Ed. LL.B.	01.03.1989	10.11.2014	01.12.2017	Grade-III 01.12.2017		Chief Judicial Magistrate, Lawngtlai	28.02.2049
12.	Ms. Lalhriatpuii	M.A., LL.B.	31.10.1986	05.05.2011	01.12.2017	Grade-III 01.12.2017		Sr. Civil Judge-cum- Chief Judicial Magistrate, Siahia	31.10.2046
13.	Ms. Lalthansiami Hnamte	LL.B	05.04.1989	23.09.2011	01.12.2017	Grade-III 01.12.2017		Sr. Civil Judge, Lawngtlai	30.04.2049
14.	Mr. Andrew Lalhruaitluanga	B.A. (Hons.), LL.B.	08.01.1985	21.09.2010	24.02.2015	Grade-III 01.12.2017		Sr. Civil Judge, Aizawl	31.01.2045
15	Mr. V Vanlalhriata	B.A., LL.M.	05.04.1990	15.12.2014	01.12.2017	Grade-III 01.12.2017		Sr. Civil Judge-cum- Chief Judicial	30.04.2050

								Magistrate, Champhai	
16.	Ms. Lalrinpuii	M.A., LL.B.	01.02.1983	15.12.2014	01.12.2017	Grade-III 01.12.2017		Sr. Civil Judge-cum- Chief Judicial Magistrate, Lunglei	31.01.2043

GRADATION LIST OF GRADE-III OFFICERS OF MIZORAM JUDICIAL SERVICE AS ON

1st JUNE, 2023

Sl. No.	Name	Qualification	Date of Birth	Date of enrolment as an advocate & the High Court to which enrolled	Date of entry into Govt. Service.	Date of appointment to the Judicial Service & post in which appointed	Date of confirmation in superior Judicial Service with date	Present place of posting with date.	Date of retirement (At the age of 60 years)
1	2	3	4	5	6	7	8	9	10
1.	Ms. Bobita Lalhmingmawii	B.S.L., LL.B.	04.09.1983	26.08.2008	26.02.2015	Grade-III 01.12.2017		Civil Judge-cum-Judicial Magistrate, 1 st Class, Aizawl	30.09.2043
2.	Ms. Jothansangi Tlau	B.A., LL.B.	15.05.1988	03.09.2010	01.12.2017	Grade-III 01.12.2017		Civil Judge-cum-Judicial Magistrate, 1 st Class, Champhai	31.05.2048
3.	Ms.F Laltlansangi	M.A., LL.B.	21.01.1982	Not enrolled	01.12.2017	Grade-III 01.12.2017		Civil Judge-cum-Judicial Magistrate, 1 st Class, Mamit	31.01.2042
4.	Ms. S. Ngotlia	B.A., LL.B.	20.04.1985	08.11.2012	01.12.2017	Grade-III 01.12.2017		Civil Judge-cum-Judicial Magistrate, 1 st Class, Saiha	30.04.2045
5.	Ms.Josangzeli Tlau	LL.B. (Hons.), LL.M. (UGC NET)	15.05.1989	15.10.2015	01.12.2017	Grade-III 01.12.2017		Civil Judge-cum-Judicial Magistrate, 1 st Class, Serchhip District	31.05.2049
6.	Ms.Lallawmkimi	B.A., LL.M.	22.04.1991	10.04.2015	01.12.2017	Grade-III 01.12.2017		Civil Judge-cum-Judicial Magistrate, 1 st Class, Kolasib	30.04.2051

								District	
7.	Ms. Julie Lalhlupuii	LL.B., LL.M. (UGC Net)	11.07.1980	15.11.2007	01.12.2017	Grade-III 01.12.2017		Civil Judge-cum- Judicial Magistrate, 1 st Class, Aizawl	31.07.2040
8.	Mr.H T Lalmawizuala	B.A., LL.B.	16.05.1977	21.01.2009	18.12.2014	Grade-III 01.12.2017		Civil Judge-cum- Judicial Magistrate, 1 st Class, Aizawl	31.05.2037
9.	Ms.JH Lalparmawii	M.A. (Pol.Sc), LL.B.	05.11.1987	05.05.2011	15.01.2013	Grade-III 01.12.2017		Civil Judge-cum- Judicial Magistrate, 1 st Class, Lunglei	30.11.2047
10.	Mr. C. Lalbiakmuana	B. A., LL.B.	25.11.1987		13.01.2023			Civil Judge-cum- Judicial Magistrate, 1 st Class, Aizawl	30.11.2047
11.	Ms. Esther Zorini Hauhnar	B.A. LL.B., LL.M.	21.04.1986		13.01.2023			Civil Judge-cum- Judicial Magistrate, 1 st Class, Aizawl	30.04.2046
12.	Ms. Lianmawii Hauhnar	BCA, LL. B.	27.09.1982		13.01.2023			Civil Judge-cum- Judicial Magistrate, 1 st Class, Lunglei	30.09.2042
13.	Mr. Zonumnawia	M.A., LL.B.	22.09.1992		13.01.2023			Civil Judge-cum- Judicial Magistrate, 1 st Class, Kolasib	30.09.2052
14.	Mr. Vanlalruata	M.A. (Pol. Science.), LL.B.	04.01.1991		13.01.2023			Civil Judge-cum- Judicial Magistrate, 1 st Class, Champhai	31.01.2051
15.	Mr. C. Lalremsanga	B.Com., LL.B.	21.10.1992		13.01.2023			Civil Judge-cum- Judicial Magistrate, 1 st Class, Lawngtlai	31.10.2052

REGISTRAR (VIGILANCE),
GAUHATI HIGH COURT, GUWAHATI

ARUNACHAL PRADESH

GRADATION LIST OF GRADE-I OFFICERS OF ARUNACHAL PRADESH JUDICIAL SERVICE AS ON **1ST JUNE, 2023**

Sl. No.	Name	Qualification	Date of Birth	Date of enrolment as an advocate & the High Court to which enrolled	Date of entry into Govt. Service.	Date of appointment to the Judicial Service & post in which appointed	Date of confirmation in superior Judicial Service with date	Present place of posting with date.	Date of retirement (At the age of 60 years)
1	2	3	4	5	6	7	8	9	10
1.	Shri Budi Habung (Supertime Scale District Judge)	M.A., LL.B	06.04.1969	23.05.2000 Gauhati High Court Itanagar Permanent Bench, Naharlagun	Joined 31.03.2010 in Grade-I	Grade-I- 30.03.2010 (Direct Recruit)	31.03.2012	Registrar, Gauhati High Court, Itanagar Bench, Naharlagun	30.04.2029
2.	Shri Nani Grayu Selection Grade District Judge)	B.A.,LL.B	04.06.1972	09.06.1998 Gauhati High Court, Permanent Bench,	Joined on 31.03.2010 in Grade-I	Grade-I- 30.03.2010 (Direct Recruit)	31.03.2012	District and Sessions Judge, Aalo, West Siang District	30.06.2032

1	2	3	4	5	6	7	8	9	10
				Naharlagun					
3.	Smti Jaweplu Chai	B.A., B.Ed, LL.B.	08.03.1973	06.04.1999	Joined 27.05.2013 in Grade-I	Grade-I- 11.06.2013 (Direct Recruit)	27.05.2015	District and Sessions Judge, Ziro, Lower Subansiri District	31.03.2033
4.	Shri Ito Basar	B.A., LL.B.	07.01.1975	24.01.2002	Joined 27.05.2013 in Grade-I	Grade-I- 11.06.2013 (Direct Recruit)	27.05.2015	District and Sessions Judge, Khonsa, Tirap District	31.01.2035
5.	Shri Yomge Ado	B.A., LL.B.	10.02.1968	13.11.1997	Joined 27.05.2013 in Grade-I	Grade-I- 11.06.2013 (Direct Recruit)	27.05.2015	Member- Secretary, Arunachal Pradesh Legal Services Authority, Itanagar	29.02.2028
6.	Shri Lobsang Tenzin	B.A., LL.B.	14.08.1979	01.12.2006	Joined 17.05.2016 in Grade-I	Grade-I- 14.06.2016 (Direct Recruit)	-	District and Sessions Judge, Tezu, Lohit District	31.08.2039
7.	Shri Gote Mega	B.A., LL.B.	16.05.1980	15.09.2008	Joined 17.05.2016 in Grade-I	Grade-I- 14.06.2016 (Direct Recruit)	-	District and Sessions Judge, Yupia, Papumpare District	31.05.2040
8.	Shri Tageng Padoh	B.Com., LL.B.	23.01.1977	15.11.2003	Joined Grade-II- 05.08.2013	Grade-II- 07.08.2013 (Direct Recruit) Grade-I- 12.06.2019	05.08.2016	District and Sessions Judge, Pasighat, East Siang District	31.01.2037
9	Shri Hirendra	M.A., LL.M.	01.01.1980	12.12.2005	Joined	Grade-II-	05.08.2015	District and	01.01.2040

	Kashyap				Grade-II- 05.08.2013	07.08.2013 (Direct Recruit) Grade-I- 12.06.2019		Sessions Judge, Bomdila, West Kameng District	
10.	Shri Tage Halley	B.A.(Hons.), LL.B.	02.05.1975	07.05.2004	Joined Grade-II- 05.08.2013	Grade-II- 07.08.2013 (Direct Recruit) Grade-I- 12.06.2019	05.08.2015	Addl. District and Sessions Judge, Basar, Leparada District	31.05.2035

GRADATION LIST OF GRADE-II OFFICERS OF ARUNACHAL PRADESH JUDICIAL SERVICE AS ON

1st JUNE, 2023

Sl. No.	Name	Qualification	Date of Birth	Date of enrolment as an advocate & the High Court to which enrolled	Date of entry into Govt. Service.	Date of appointment to the Judicial Service & post in which appointed	Date of confirmation in superior Judicial Service with date	Present place of posting with date.	Date of retirement (At the age of 60 years)
1	2	3	4	5	6	7	8	9	10

1.	Shri Komjum Tasso	B.A., LL.B.	24.12.1980	01.09.2006	Joined Grade-II-05.08.2013	Grade-II-07.08.2013 (Direct Recruit)	05.08.2015	Chief Judicial Magistrate-cum-Civil Judge(Sr. Division), Roing, Lower Dibang Valley	31.12.2040
2.	Shri Tadu Tamang	B.A., LL.B.	10.08.1980	03.09.2007	Joined Grade-II-05.08.2013	Grade-II-07.08.2013 (Direct Recruit)	05.08.2015	Chief Judicial Magistrate-cum-Civil Judge(Sr. Division), Aalo, West Siang District	31.08.2040
3.	Shri Moji Ete	B.A., LL.B.	07.05.1987	02.11.2012	Joined Grade-II-21.12.2018	Grade-II-03.12.2018 (Direct Recruit)	-	Chief Judicial Magistrate-cum-Civil Judge(Sr. Division), Bomdila, West Kameng District	31.05.2047
4.	Ms. Bissomoti Lego	B.A., LL.B.	15.09.1980	01.12.2006	Joined 21.12.2018	Grade-II-03.12.2018 in Grade II (Direct recruitment)		Chief Judicial Magistrate-Cum-Civil Judge, Sr. Division, Daporijo, Upper Subansiri District	30.09.2014

5.	Shri Tailang Laji	B.A., LL.B.	19.07.1979	03.09.2007	Joined 09.07.2013 in Grade- III	Grade-III- 03.07.2013 (Direct Recruit) Grade-II- 12.06.2019	09.07.2015	Joint Registrar, Gauhati High Court, Itanagar Bench, Naharlagun	31.07.2039
6.	Shri Habung Tangu	B.A., LL.B.	01.03.1980	22.09.2005	Joined 09.07.2013 in Grade- III	Grade-III- 03.07.2013 (Direct Recruit) Grade-II- 12.06.2019	09.07.2015	Chief Judicial Magistrate-cum- Civil Judge (Sr. Divn.), Seppa, East Kameng District	31.03.2040
7.	Shri Domo Padu	B.A., LL.B.	03.03.1983	01.09.2006	Joined 09.07.2013 in Grade- III	Grade-III- 03.07.2013 (Direct Recruit) Grade-II- 12.06.2019	09.07.2015	Chief Judicial Magistrate-cum- Civil Judge (Sr. Divn.), Tezu, Lohit District	31.03.2043
8.	Smti Mary Kamsi	B.A., LL.M.	01.03.1984	01.02.2011	Joined 09.07.2013 in Grade- III	Grade-III- 03.07.2013 (Direct Recruit) Grade-II- 12.06.2019	09.07.2016	Chief Judicial Magistrate-cum- Civil Judge (Sr. Divn.), Changlang, Changland District	31.03.2044
9.	Shri Damge Niri	B.Com, LL.B.	20.06.1980	19.11.2004	Joined 09.07.2013 in Grade- III	Grade-III- 03.07.2013 (Direct Recruit)	09.07.2015	Chief Judicial Magistrate-cum- Civil Judge (Sr. Divn.), Ziro, Lower Subansiri	30.06.2040

								District	
10.	Miss Tenzin Metho	B.A., LL.M.	24.12.1989	12.11.2014	Joined 25.07.2018 in Grade- III	Grade-III- 17.07.2018 (Direct Recruit)	-	Chief Judicial Magistrate-cum- Civil Judge (Sr. Divn.). Pasighat, East Siang District	31.12.2049
11.	Miss Kenyir Kato	B.A., LL.M.	04.12.1986	01.06.2013	Joined 25.07.2018 in Grade- III	Grade-III- 17.07.2018 (Direct Recruit)	-	Chief Judicial Magistrate-cum- Class-cum -Civil Judge (Sr. Divn.), Yupia, Papumpare District	31.12.2046

GRADATION LIST OF GRADE-III OFFICERS OF ARUNACHAL PRADESH JUDICIAL SERVICE AS ON

1ST JUNE, 2023

Sl. No.	Name	Qualification	Date of Birth	Date of enrolment as an advocate & the High Court to which enrolled	Date of entry into Govt. Service.	Date of appointment to the Judicial Service & post in which appointed	Date of confirmation in superior Judicial Service with date	Present place of posting with date.	Date of retirement (At the age of 60 years)
1	2	3	4	5	6	7	8	9	10
1.	Miss Sonia Ketan	B.A., LL.M.	06.12.1987	01.03.2013	Joined 25.07.2018 in Grade-III	Grade-III-17.07.2018 (Direct Recruit)	-	Judicial Magistrate, 1 st Class-cum Civil Judge (Jr. Divn.), Yupia, Papumpare District	31.12.2047
2.	Smti Mary Jonnam	M.A., LL.M.	05.01.1979	14.03.2007	Joined 25.07.2018 in Grade-III	Grade-III-17.07.2018 (Direct Recruit)	-	Judicial Magistrate, 1 st Class-cum Civil Judge (Jr. Divn.), Namsai, Namsai District	31.01.2039
3.	Shri Narang Laji	B.A., LL.B.	07.02.1981	16.05.2012	Joined 25.07.2018 in Grade-III	Grade-III-17.07.2018 (Direct Recruit)	-	Judicial Magistrate, 1 st Class-cum Civil Judge (Jr. Divn.),	28.02.2041

								Khonsa, Tirap District	
4.	Shri Utumso Boo	B.A., LL.B.	24.01.1990	21.01.2015	Joined 25.07.2018 in Grade-III	Grade-III-17.07.2018 (Direct Recruit)	-	Judicial Magistrate, 1 st Class-cum Civil Judge (Jr. Divn.), Hawaii, Anjaw District	31.01.2050
5.	Smti Epi Kapu	B.A., LL.M.	02.02.1988	25.02.2014	Joined 25.07.2018 in Grade-III	Grade-III-17.07.2018 (Direct Recruit)	-	Judicial Magistrate, 1 st Class-cum Civil Judge (Jr. Divn.), Yingkiong, Upper Siang District	29.02.2048
6.	Smti Christina Mum Norbu	LL.B	17.08.1986	27.09.2010				Judicial Magistrate, 1 st Class-cum Civil Judge (Jr. Divn.), Longding, Longding District	31.08.2046
7.	Smti Rido Pina	B.A. (Hons.), LL.B.	06.09.1994	04.12.2018				Judicial Magistrate, 1 st Class-cum Civil Judge (Jr. Divn.), Tawang, Tawang District	30.09.2054
8.	Shri Dene Mena	M.A., LL.B.	27.07.1990	09.05.2018				Judicial Magistrate, 1 st Class-cum Civil Judge (Jr. Divn.), Jamin	31.07.2050
9.	Shri Tashi Wangchu	B.A. (Hons.), LL.B.	03.02.1985	28.02.2011				Judicial Magistrate, 1 st	28.02.2045

								Class-cum Civil Judge (Jr. Divn.), Pangin	
10.	Shri Bido Sora	B.A. (Hons.), LL.B.(Hons.)	01.12.1986	06.09.2013				Judicial Magistrate, 1 st Class-cum Civil Judge (Jr. Divn.), Anini	31.12.2046
11.	Shri John Tech	B.A., LL.B. (Hons.),	03.03.1992	15.11.2018				Judicial Magistrate, 1 st Class-cum Civil Judge (Jr. Divn.), Koloriang, Kurungkume District	31.03.2052
12.	Shri Lobsang Wangdi Bapu	B.A., LL.B.	15.08.1989	16.04.2022				Deputy Registrar, Gauhati High Court, Itanagar Bench, Naharlagun	31.08.2049

REGISTRAR (VIGILANCE)
GAUHATI HIGH COURT, GUWAHATI

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